Appointment of a Committee for speedy completion

The House reassembled after lunch at half past two of the clock. DEPUTY CHAIRMAN in the Chair.

MESSAGE FROM THE LOK SABHA

THE MOTOR TRANSPORT WORKERS BILL. 1961.

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:-

"In accordance with the provisions of Rule 101 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Motor Transport Workers Bill, 1960, at its sitting held on the 28th March. 1961, were taken into consideration and agreed to by Lok Sabha at its sitting held on Thursday, the 4th May. 1961:-

Enacting Formula

1. That at page 1, line 1, for the words 'Eleventh Year' the words 'Twelfth Year' be substituted.

Clause 1

- 2. That at page 1, line 6, for the figure '1960' the figure '1961' substituted.
- 3. That at page 1, line 10, for the figures and words '31st day of December, 1961' the figures and words '31st day of March, 1962' be substituted.

Clause 2

4. That at page 4, lines 2-3, for the words 'required to work or is engaged directly or through any agency, in a professional city on a transport vehicle or who attends' the words 'employed in a motor transport undertaking directly or through an agency, whether for wages or not, to work in a professional capacity on a transport vehicle or to attend' be substituted.

Movement

of the History of

the Indian Freedom

5. That at page 4, line 7, after the word 'time-keeper' the word 'watchman' be inserted.

Clause 18

6. That at page 9, line 38, for the words 'each adult motor transport worker' the words transport workers' be substituted.

Clause 20

7. That at page 10, line 23, for the word 'holidays' the 'days of rest' be substituted.

Clause 28

8. That at page 13, line 3, after the word 'wages' the words 'for the days on which he worked during the month immediately preceding his leave', be inserted."

RESOLUTION REAPPOINTMENT OF A COMMITTEE FOR. THE OF THE SPEEDY COMPLETION HISTORY OF THE INDIAN

DOM MOVEMENT—continued

MR. DEPUTY CHAIRMAN: Mr. J. C. Chatterji. There is nobody here to represent the Government. It is rather a sad state of affairs.

DAHYABHAI V PATEL: Then, please give them a few minutes to come.

MR DEPUTY CHAIRMAN: It is a non-official Resolution. You CAT start, Mr. Chatterji.

SHRI BHUPESH GUPTA: Sir, fore he starts, you see those Benches. At least some Minister should be there. It is an unheard of thing. It is get ing absolutely into wrong habits.

(Interruptions)

Movement

PANDIT S. S. N. TANKHA (Uttar Pradesh): You can speak, if you like, without the Minister being present.

Appointment of a

completion

Committee for speedy

MR. DEPUTY CHAIRMAN: Mr. Dahyabhai Patel who has to reply to you.

SHRI BHUPESH GUPTA: It is not that. It is a Government's work that is being criticised here. Therefore, the Government has to intervene

Mr. DEPUTY CHAIRMAN: Every word that is uttered will come to the notice of the Government.

SHRI BHUPESH GUPTA: not seek their favour of being noticed. They should sit here and listen to things here. It is their obligation and duty.

SHRI SHEEL BHADRA YAJEE (Bihar): Mr. Dahyabhai Patel there.

DR. R. B. GOUR: But Mr. Dahyabhai Patel is not in the Government.

SHRI J. C. CHATTERJI (Uttar Pradesh): Mr. Deputy Chairman, I was the first person to raise my voice in this House about this thing.

(At this stage Dr. Mono Mohan Das entered the Chamber.)

Mr. DEPUTY CHAIRMAN: We are waiting for you, Dr. Mono Mohan Das.

DEPUTY MINISTER THE OF SCIENTIFIC RESEARCH AND CUL-**AFFAIRS** (DR. Mono TURAL Mohan Das): Sir I apologise to you and to the House.

SHRI BHUPESH GUPTA: Do not look like an accused. Come and sit there and explain to us as to why you are late.

MR. DEPUTY CHAIRMAN: You can begin, Mr. Chatterji.

SHRI J. C. CHATTERJI: Sir, spoke on the 9th March and later on the author of the book gave a reply before this House. First, therefore, I shall deal with his reply. On the 9th March I criticised the "History of the Freedom Movement in India" and on the 13th, the author replied to criticism. I was not satisfied with his explanations and, therefore, am glad to have this opportunity of pointing out the tendentious nature of his reply.

I objected to Dr. Tara Chand's statement:

"The national movement in India was an expression of the conflict between the middle classes of the two countries, one aspiring for wealth and influence, the other already in possession of them."

To prove this statement he quoted from Mr. Schumpeter and Mr. Palme Dutt, I am not concerned with Mr. Schumpeter's statement, as it concerns the history of England. gards Mr. Palme Dutt, on whom he places unbounded faith, I beg leave to remind him that after Gandhiji's death, Mr. Palme Dutt wrote:

"Gandhi's death, in a manner of speaking symbolized all the contradictions of his life. The apostle of 'simple life', he died in the princely mansion of the most ruthless arch-profiterring multi-millionaire of the new Indian ruling moneyed class. The apostle of 'non-violence', he died a victim of the hideous orgy of murder and gang-ridden violence which was in part the nemesis of a quarter century's preaching of 'nonviolence' frustrating the revolutionary energy of the masses."

Does Dr. Tara Chand accept this statement of Mr. Palme Dutt with as much assurance as he did the other? not, why? For, in answer to Shri Sudhir Ghosh's remark that Mr. Palme [Shri J. C. Chatterji]
Dutt was a Communist, Dr. Tara
Chand retorted:

completion

"Therefore, it (i.e., Mr. Palme Dutt's views) should be a better evidence of how things were taken than any statement by non-Communists."

However, even Mr. Palme Dutt does not support Dr. Tara Chand's sweeping remark that our struggle for independence was a middle-class movement, for the last sentence of Mr. Palme Dutt's statement, which Dr. Tara Chand quoted, is:

"The role of the masses in the national movement, alike of the peasantry and of the new forces of the industrial working class, emerged only after the war of 1914-18".

I fail to understand how this sentence supports Dr. Tara Chand's thesis. The gigantic mass movements for our freedom fight took place after the First World War, viz., the 1921 movement, 1930 movement, 1942 movement and the great I.N.A. movement of 1944-45. Similarly, I fail to understand how he could quote a statement of the Prime Minister that some rules we follow are borrowed from the British Constitution, in order to support his statement that India gained freedom under British tutelage.

Sir. Dr. Tara Chand's replies were frivolous replies, not to put it any stronger. But I was surprised when, in reply to my enquiry, he said that if I had looked into the book, I would have found the reference to his state. ment that wives could be sold by auction in England. Dr. Tara Chand says in the footnote the authority given is Mr. R. A. Phillip, Georgian Scrap Book. I repeat my former charge that the reference is not given. The footnote relates to the previous sentence. For this scurrilous remark about a friendly country, I demand that proper reference be given.

Dr. Tara Chand's attempt to explain away the bungling about Ashta-dhyayi is ingenious, namely—

Movement

"Anybody who is familiar with Sanskrit knows that Amarakosha was written by Amar Singh, that it could not have been written by Panini."

Quite true; but it is people who are not familiar with Sanskrit who would misunderstand and also write as Dr. Tara Chand has done, and even in the second attempt could not reproduce the name of Amara's dictionary—Nama-linganusasana.

Dr. Tara Chand seems to have taken objection to my pointing out that Jimutavahana and Raghunundana are names of persons and not of books. He says that if I had referred to page 209 I would have found that—

"It has been stated there that they are human beings."

So, if one writes that the Koran and Hadis are the names of two persons, be need not feel at all ashamed, if elsewhere he has chanced to mention them as books. I had pointed out that Riti does not mean erotics. Dr. Tara Chand says it does in Hindi; but while doing so he quoted a Sanskrit verse, which he claimed was from the Sahitya Darpan. Unfortunately, I could not find the verse in the Sahitya Darpan, but found it in Apte's Dictionary.

I took objection to Dr. Tara Chand's statement that in the 18th century India passed under the sway of Britain. Dr. Tara Chand has supported his statement by including the wars which took place in 1803 to 1805 also in the 18th century. And what he conveniently omits to mention is that another war had to be fought during 1817-18 before the English sway could be established over the Maratha empire. It was also primarily as a result of this war that the Rajput states, which had hitherto been controlled by

the Sindhia and Holkar came under British sway

Now, as admitted by Dr Tara Chand in reply to my criticism, Punjab and Sind were outside British 'sway' in the 18th century. I have just now shown that a large part of western and central Ind a, a very large part indeed, was outside the British sway in the 18th century Therefore. took verv strong objection to Dr Chand's statement-it is the opening sentence of his work-that "In the 18th century India passed under the sway of Britain" And, Sir, I add that a man who can place the events of 1803-1805 in the 18th century, and then omit the third Maratha war to prove his thesis, is out to prove some preconceived notion or has not sufficient grasp over the details of Indian history

Dr Tara Chand denied my charge that he had quoted Adam Smith support of mercantilism I find, however, from the" Economic Weekly" of April 1, 1961 that it has also come to the same conclusion, that is Dr Tara Chand has quoted Adam Smith explain mercantilism, and has further hinted that Dr Tara Chand has apparently confused mercantilism with mercantile capitalism ently, therefore, his manner of writing leads to much misunderstanding even among economists

Dr Tara Chand in the course of his reply several times berated me stressing that what he has written is accepted by every historian then his book—I refuse to call it History of Freedom Movement—has been the subject of most severe criticism by one hon Member of the Lok Sabha out of the three, who also happens to be a brilliant historian Another historian has also severely cri ticised it in the weekly "Organizer" of March 27 He 1s DrMajumdar I hope therefore, that now at least Dr Tara Chand will not ' try to justify his baseless conclusions by claiming that all historians, and particularly "those who have treated the history of India from the sociological and economic point of view" will bear him out. It is apparent that he alone is responsible for putting forth these views based on a misreading of Indian history and insufficient understanding of Marxist hie ature. I, therefore, again urge that this book should be forthwith withdrawn from circulation.

Movement

Sir, Mr Dahyabhai Patel has mentioned in his speech about the origin of the idea of writing of this history. and as both Dr Tara Chand and the hon Minister have stated, it was taken up by the hon Education Minister of that time, Maulana Abul Kalari Azad. But it has been challenged by Dr R C Majumdar and he has said in his statement that it was done under the influence of Dr Rajendra Prasad, the President of India, and that fact has bean suppressed I would like to point out two things about the bookif I get time, I shall say more things We have seen that it is a very volume covering many pages, everybody has criticised that it does not come to the point of history of the freedom fight in India The real subject has not even been touched but a big volume has been produced is why I do not know what the ultimate result would be and how it has been declared before this House that the whole thing will be completed in three volumes, that is, two volumes will come out How the whole thing can be covered in these two volumes of the same size I do not understand So, we must be careful to see that the real history is written in a proper way, and this cannot be done in the way that it has been taken up so far

Another point I would like to raise The materials collected in the National Archives should be thrown open to scholars and it must not be delayed by another two years as has

[Shri J. C. Chatterji] been declared before this House. That is why we are finding so much difficulty in giving our criticisms about this volume of work. What is the result? Had these materials been thrown open to the scholars generally, by this time many things would have come out, and out of them people could get much information about the freedom movement of the country. But it is being suppressed that way. That is why I say, let Government work be done but at the same time let the materials collected in Archives be thrown open to the general scholars and historians.

Dr. R. B. GOUR: Mr. Deputy Chairman, this Resolution by Shri Dahyabhai Patel suggests that a committee of eminent historians be appointed to assist in the work that has already been undertaken. But the entire discussion and even the speech of the hon. mover of the Resolution have centred round the book that has recently come out, the author of which is an hon. Member of our House.

The question of Indian history, not only the history of our freedom movement, but also the ordinary history for our school children, has been engaging the attention of our national movement since the time when were being given histories by British authors-eminent, of course, but at the same time motivated by a special desire to educate the children in a particular manner. Now, that we are free and we have control over the resources that go to open the material that will be of help in writing the history of the freedom movement, how is it that our steps are halting? I know of my own ex-Hyderabad State-and think that steps have been other States also-and the Governments have appointed committees collect material about the history ofthe various movements that led India's freedom. I do not think that much is being drawn from those materials that have been collected. Even the earlier history that has come out at the time of the Centenary of the 1857 Movement written by Sen, a Government of India publication, does not draw upon the entire material that has been collected by the various agencies in our country including the State Governments and the committees appointed them. That is why there was a criticism of that book also, amongst other criticisms, that it does not take into account the movement in South India at the time of 1857 when the revolt took place. So, any history, if it attempted by individuals however eminent they may be, even if they assisted by two or three more eminent historians, will not be free from lapses. Why? It is because ultimately you leave the processing of the material and the conclusions to one individual and therein lies the entire mistake.

Now, what has got to be done is that the entire thing has to be discussed at least on two occasions. At first the entire frame of the book is discussed when the material at hand is processed and then one person can draft it. But the draft should also be discussed again by some board or by the same board so that the conclusions are as far as possible collective and they do not go either to embarrass the people or to antagonise them.

In fact personally speaking, I began reading Indian history only after had graduated in medicine. The history I read was by Thompson or by Vincent Smith. We know how much nonsense there is even in the book of history written by Vincent Smith. Even in those days could we not find British authors who have given certain objective readings some material? Yes, For example, I have gone through that huge book by Robert Sewell on the Vijayanagara There is good material in Empire.

Appointment of a Committee for speedy completion

it but I cannot be guided by the conclusions of Robert Sewell I cannot be guided by his entire approach—may be it may be a scholarly approach, but it cannot be considered as a very very despassionate approach larly in those days many eminent Indian historians tried to write books on Indian history We have read for example, Sir Jadunath Sarkar's book on Indian history, his boo! Aurangzeb and so many others So many historians have attempted to make a proper appraisal of history, in their own way they have done it My complaint is this Why, after Indian freedom, are our historians quiet? And why is it that the Government of free India doce not yoke the historians to fulfil this task? Every university in our country has a Department of History, a Chair They do a lot of work on history Every State Government has got ts various materials. Why should not the Government come out by making all the archives open to all the historians? Historians can go there, professors of history in the universities can go there and ell those who want to be of assistance in this process can go there We can really have a proper discussion of the evidence that they collected, discuss the material that is in our possession, and even the entire conclusions can be made open for discussions. And then only can we come to a proper attitude towards our history

We need a history to properly assess our past, we need a history to properly understand our past and understanding must propel us forward to future achievements That is exactly the need for our history need our history to know what forefathers have done or achieved, we need a history of our people Ind:viduals have played some role, 300d as well as bad Hyderabad—I am referring to my own place obviously-15 known to other people, people outside Hyderabad, only through the Nizam and Salar Jang I who helped

the British to suppress the 1857 revolt. It was not known til, recently how the armed forces in Hyderabad had revolted against that very Nizam People were killed, murdered, on the spot. And today, after freedom, we have named our streets after those martyrs Much more was not known till recently Only later on when the State Government of Hyderabad appointed a committee, a lot of material had been found and much of material that is available is by British liberately distorted certain historical hberately distorted certain historical actions and processes

of the History of

the Indian Freedom

Movement

Therefore, the very approach towards history was an incorrect proach The whole thing should have been one of collecting material processing this and of coming to certain conclusions after certain collective deliberations and then the writing of it could not be so difficult. For example, everything must have two Well take the Maratha revolt anybody wants to tell me that the Maratha revolt was something like the French Revolution, I will not because the Maratha revolt against the feudalism of Aurangazeb was not like the French Revolution which against the feudalists of that country, because, obviously, the Maratha revolt did not give land to the peasant as the French Revolution dıd So there must have been certain negative features of the Maratha revolt also At the same time there were positive aspects of it. So, a proper balancing of these various events have to be taken into consideration. At the same time a proper language will have to adopted Adjectives epithets, may have to be avoided because we have to work for the integration of There must be a historical country understanding of the various processes that have taken place in the country in the past. Well, they may be of an overall movement but at same time they have their own indi-In this very book vidual features

[Dr R B Gour]

Cornwalis has been dealt with Cornwalis's introduction of the legal system. Here again my feeling is that the understanding is a little lopsided. The introduction of the legal system by Cornwalis has been seen only in the background of the earlier system where the law of the king was in operation. But how this itself generate, certain negative features is not properly assessed. It is a very difficult task no doubt.

There has been a criticism by my friend, Dr Bose, that the movement was not mentioned here and all that Everything been discussed throughout this book It does not deal with the Indian reaction to British rule it deals with the negative features of the Indian society which made India weak and allowed the British to snatch our freedom So, this book, in spite of its 400 pages deals with 3 PM. only one aspect because obviously I will be

DR H N KUNZRU (Uttar Pradesh) But what is the wrong that is there? You make a demand but what is wrong with the first volume dearing only with the causes that enabled the British to establish their rule in this country?

DR R B GOUR, I am not quarrelling with that particular thing, but what I say is that if you emphasise only this aspect, then it will be difficult for you to explain how the positave features arose in fighting British subsequently, because the 1857 revolt did not suddenly crop up The positive features must have there in the past also Otherwise, only the negative aspects will not be ab'e to explain how it suddenly arose you should strike a Lalance There were snags no doubt For example, Pandit Jawaharlal Nehru in his "Discovery of India" has said that had Akbar-I may be over-simplifying it, oi Pandit Jawaharlal Nehru over-s mplified it-started a printing

press in our country, probably an industrial revolution would have taken place in India before it took place in England or France-I do not I may be over-simplifying it here is really a negative feature but at the same time an assessment of the whole economy There I think I right I have gone through that So, this problem has to There were posiproperly analysed tive features also You will not able to explain the 1772 revolts India, of the peasants in South India You will not be able to explain the Santha' revolts, because these were postave reactions against British rule which was ruining our economy and pauperising our people As I said, there was the Santhal revolt against Well, if you paint the the Sowcars Santhals, against the Sowcars and money-lenders, then you will be distorting the entire process of history If you take the great famine pills to, I think 1875 or 1872 and the revolt, you will be distorting the entire process if you say that that revolt was merely for bread-butter was out of question it was only bread-that there was famine and that led to the pauperisat on of the entire peasantry. The whole thing has to be analysed in the background of British penetra-Therefore, the tion in our country negative features of our society have to be seen and properly analysed because, obviously without these negative features we would not have lost our freedom But at the same time of the masses the positive reactions against the various manifestations of the economic situation that was developing have to be assessed Otherwise, the future noted down task will be very difficult

Then Sir, one more thing I want to suggest is this Well, in any case one individual's personal opinion should not count, he should not be given this whole responsibility and after all this whole thing has to be properly gone into Ultimately, does his suggestion help us? I do not know At the present moment Mr Dahyabhai

2214

Appointment of a

Patel is asking us to appoint a committee I do not know how it help at this moment. But at the same time this problem must be very carefully gone into In my opinion, Mr Deputy Chairman, so far as this book goes, a lot of material has been col-Nected, a lot of labour has been expended on it and much has been done But at the same time, Sir, some consome remarks—well, they are really not very palatable-may not stand a certain scientific scrutiny That is why I think the criticism that is going on all over the will have to be very seriously taken and a proper history, not only of our past but also of the freedom movement, has to be compiled ample, there is the small book by Sardar Panikkar, "Survey of Indian History" I think that book helped me much more understanding ın something of our past history anything that I had read in my school

Dr. H N KUNZRU: Written by one man, not by a committee

DR R B GOUR Does not matter But Sardar Panikkar's book is not a Government of India publication can criticise that book I can anything against that book ernment of India publication be Sardar Panikkar's publication or Dr Tara Chand's publication the Government of India undertakes the project, it must see that the whole thing is properly assessed and cussed, and the conclusions properly drawn Of course, Sardar Panikkar will be able to answer all the criticism that is made against him the Government of India cannot auswer for everything that is written in Then why the Governthis book ment of India comes into the picture? And if the Government of comes into the picture, then it should come in a proper form and in proper manner If the Government of India spends money on it, then it has to do it in a proper way

Panikkar's book is not discussed in Parliament

MR. DEPUTY CHAIRMAN It is time. Dr Gour

DR R B GOUR This is the point, Mr Deputy Chairman, that if the Government of India comes into the picture, it must come in a proper manner, and see that things are done in a proper way

श्री शीलभद्र याजी माननीय डिप्टी नेयर-मैन नहोदय, मैं डाह्याभाई पटेल जी की बहत बहुत बन्यबाद दता ह कि वे इस तरह का प्रस्ताव लाये कि जो हमारा ब्राजादी का इतिहास लिखा जा रहा है उस में जो हिन्दुस्ताद के मशहर इतिहास लेखक है मीर जो बड़े बड़े प्रकाड पडित है, वे मदद दे । प्रस्ताव, मै समझता ह, बहुत सीवा है श्रीर सरकार को इस के मानने में कोई उख नहीं होना चाहिये। प्रयोजी में एक कहावत है 'Morning shows the day." जो ग्रभी किताब निकली है, उस क्तिब के बारे में जैसी टीका टिप्पणी की जा रही है. उसमें लेखक महोदय जो० डा० तारा चन्द हैं उन की इतनी गलती नहीं है, वे सब चीजों के वेता नही है। वे इतिहास जानने वाले हैं, लेकिन व इन्सानों से गलती होती है मोर मै समझता ह कि इस मे उन से भी भयकर भयकर गलतिया जरूर हुई है। इसलिये उन को मदद देने के लिये वहा जा रहा है। मभीतो एक पार्ट निकला है। जो बाद में भाजादी की लड़ाई हुई, श्रभी उस का जिक तक नहां है। फर्म्ट वार ग्राफ इडिपेडेस से ले कर म्में ज कैसे मैटिल हुए, भ्रभी इतना ही उस में है। काग्रेस के नेतत्व में, काग्रेस के ग्रन्दर जितनी पोलिटिकल पार्टीज थी, गदर पार्टी, बावा पार्टी, कीर्ति पार्टी, भाजाद हिन्द फौज भौर नेवी का जो गदर हुआ, इन सब के बारे में अभी लिखना बाकी है, भीर जो बड़े बड़े प्रकाद पढिस लोग हैं. स्कालर है, इतिहास वेता

[क्षी शीलभद्र याजी]

हैं, उन की मदद लेने के लिये अगर सरकार तैयार नहीं है तो सरकार की वहीं गित होगी जो हा रहीं है कि जो वक्ता उठता है वहीं सरकार पर और लेखक पर दोआरोपण कर रहा है। इमलिये जो इतिहाम के बड़े बड़े लेखक हैं उन की अगर मदद नहीं ली गई तो बहुत सी बाते अब्री रह जायेगी। आगे जा कर हे किस तरह का इतिहास लिखा जायेगा, वह इतिहास जो हमारी भावी मंति पढ़ेगी, उनकी क्या ओपिनियन होगी, उनकी क्या राय होगी, इसको पहले मे जान लेना सरकार के लिये अकरी है।

कोई प्रस्ताव श्राला है तो सरकार इधर उधर देखने लगती है, सोचने लगती है, विचारने लगती है कि कितना खर्चा होगा तो खर्चे ता होंगे ही। मेरी समझ से जो इतिहास जानने वाले हैं, जो बड़े बड़े स्कालर और पड़ित हैं उनकी मदद लेने की तो बात कही गई है, लेकिन प्राजादी की तहरीक में जिन लोगों ने हिस्सा निया है उन की भी मदद नी जानी चाहिये। यह बडी ख्शी की बात है कि इस पीढ़ी में में जो बड़े बड़े श्राजादी के योधा लोग हैं, सब अभी मौजूद हैं, उनमें से भी कुछ ऐसे लोगों से मदद ली जानी चाहिये जिनको सब बातों की जानकारी है। वास्तव में काग्रेस का इतिहास ही श्राजादी का इतिहास है श्रीर डा॰ पट्टाभिमीतारमैया की किताब से भी उनको बहुत मदद मिल सकती है, लेकिन डा॰ गीड ने ठीक ही कहा है कि किस तरह से इन मब चीजों को रखा जाये ग्रीर उन स काक्लुजन निकाला जाये, इस पर राय देने के लिये इतिहास के बड़े बड़े जानकारों की मदद ली जानी चाहिये। मैं जानता हं कि शायद सरकार इस प्रस्ताव को कब्ल करने नहीं जा रही है लेकिन में सरकार को चेतावनी देता हं कि यदि सरकार ने इस को कबल नहीं किया या वह इस राय को कबुल नहीं करती है तो

फिर हमारे डा॰ तारा चन्द जी ने जो इस तरह का चीज बनाई है उसके लिये सरकार पर इसी तरह से प्रहार होगा। इसलिये सरकार को बहुत सोच समझ कर इस बारे में निश्चय करना चाहिये ग्रौर उस का सिर्फ एक नकारात्मक इख नहीं होना चाहिये। जब कोई इस तरह का प्रस्ताव श्राता है तो यह कहने का एक कायदा सा ही गया है कि इसमें बहत खर्चा हो जायेगा ग्रीर इसकी क्या जरूरत है भीर इस काम में जितने लोग हैं सब प्रकांड पंडित हैं। प्रकांड पंडित के हाथ से जो चीज लिखी गई है उस का क्या हाल हुआ है यह नजारा हम लोगों ने देख जिया है। हमारे पूर्व वक्ता ने बताया कि सथाल विद्रोह का जिक नहीं हुआ है और इन्हों ने किस शरह से मराठा हिस्दी का जिन्न किया है। तो यह तमाम चीजे इस में है। जो श्रसली श्राजादी की लड़ाई है, जो श्रसली श्राजादी की लड़ाई की तवारीख है वह तो प्रभी लिखी जाने वाली है, उस का जो हिस्मा है वह तो श्रभी श्राने वाला है। इसलिये श्रपने मंत्री महोदय से में बहुत पुरजोर भ्रपील करूगा कि इस चीज को कबल कर लेने में सरकार की भलाई है ग्रौर यदि सरकार इस को कबल नहीं करती है तो इस हाउस मे एक योगेश चन्द्र चटर्जी नहीं बल्कि न मालम कितने चटर्जी तैयार होंगे क्योंकि हम लोगों को वह चीज खटकेगी, जिन लोगों ने कांग्रेस के धन्दर जितनी पार्टिया थीं उन में रह कर आजादी की तहरीक में हिस्मा लिया है उन को यह चीज खटकेगी कि ग्राजादी का इतिहास टीक तरह से नही लिखा जा रहा है और उस का भावी संतति पर ब्रा श्रसर पडेगा । इसलिये इस काम में ऐसे जानकार लोगों के रहने की जरूरत है।

of the History of

Movement

the Indian Freedom

म लेखक महोदय की समालोचना नहीं करता, उनकी कोई व्यक्तिगत समालोचना करने की जरूरत नहीं है, उनका भी इतिहास से सम्बन्ध है, वह भी जो इतिहास के जानने वाले है उनमे से है लेकिन हिन्द्स्तान मे इतिहास तो बहुत से लिखे गये है ग्रीर दूसरी तरह के लिखे हुए है घौर इसलिये यह बात हुई। पंडित मृन्दरलाल ने भारत मे अभेजी राज का कैसा बिष्टया इतिहास लिखा। तो इतिहास जिस्तने का हमारा जो दिष्टकोण होना चाहिये वह राष्ट्रीय होन चाहिये श्रीर शब तो वह द्ष्टिकोण ग्रन्तर्राष्ट्रीय भी है ग्रौर ग्रब सम जवादी भी है। हा यह ज़रूर है कि बहुत से लोगो ने मार्क्सव,दी खय ल का हव ल देते हुए हमारी श्राजादी की बहुत मी लडाई को बुर्ज्वा मुवमेट कहा है लेकिन प्राजादी के लिये डेमोकेटिक बुर्जुवा रेवोल्युशन की भी जरूरत थी और इसके बाद समाजवादी रेवोल्यशन की भी जरूरत थी। १८५७ मे जो प्रथम श्राजादी की लड़ाई हुई उसको कुछ लोग विद्रोह श्रीर बगावत कहते है लेकिन हम तो उसको ब्राजादी की प्रथम जंग कहते है स्रौर सही मानो में कहते हैं। तो उस वक्त से ले कर जब कि ब्रिटिश का पलायन हमा तब तक का इतिहास अभी बाकी है और उसके लिये जानकार लोग होने चाहिये।

भूषेण गुप्ता जी की जो बात है वह तो चोर की दाढ़ी में निन्का वाली बात है और बह समझते है कि इसमे कुछ पालिटी-शियन रहेंगे और कुछ दूसरे लोग रहेगे तो फिर अपनी तरह से बात करेंगे। भूषेश गुप्ता जी इसको जरूर जानते हैं कि आजादी की लड़ाई का शीगणेश यदि किसी ने किया तो वह काग्रेस के नेतृत्व में ही किया है और जितनी भी वामपक्षी पार्टियां थीं वे सब कांग्रेस के अन्दर थी। आजादी की लड़ाई में उनका क्या क्या काट्रीब्यूशन रहा और वह कैसा रहा यह मैं नहीं कहूंगा और बेवक्त की शहनाई का बाजा नहीं बजाऊंगा लेकिन इतना तो जरूर है कि काग्रेस ने ही आजादी की लड़ाई लड़ी थी और ससी के साथ-साथ गदर पार्टी के या और दूसरी पार्टियो के जो इतने बड़े-बड़े लोग श्रे जो कि दूसरे देशों में जा-जा कर ग्राजादी की लड़ाई को मदद करते थे वे थे। काम्रेस के नेतृत्व में ही किसान मुवमेट हुन्ना, किसानी की तहरीक हुई, मजदूरों की तहरीक हुई जिससे कि लोगों मे बेदारी आई, जागृति हुई ग्रीर हमारी श्राजादी की लड़ाई बढ़ती गई। काप्रेस के प्रन्दर जो पार्टिया थी उन्होने इसमे हिस्सा लिया भौर उसमे हमारे बड़े-बड़े नेता थे, जैसे कि हमारे सुभाष चन्द्र बोस जैसे नेता थे। उन जैसे एक ग्रादमी का उसमे क्या काटीब्य्शन हुआ और उनकी पार्टी का क्या काट्रीब्युशन हुया यह सब इसमें स्नाना चाहिये। उम्फाल से ले कर, कोहिमा से ले कर मिंगापुर तक २,६ • • मील में बड़ी बड़ी श्राजादी की लड़्क ईया हुई जिसमें कि ५० हजार के करीब ग्रम्भेज मारे गये श्रीर २४, २६ हजार श्राई ०एन ०ए ० के लोग मारे गये श्रीर उसके बाद नैवी पर, एयरफोर्स पर इसका क्या ग्रसर हम्रा मौर उसकी वजह से ब्रिटिश को जल्दी जल्दी भरगना पड़ा जब कि वह कई वर्ष तक भागने वाले नही थे। लेकिन उन्होंने समझा कि ग्रब जो गोली लगने वाली है वह काली चमडी पर नहीं लगेगी बल्कि गोरी चमड़ी पर लगेगी । तो इन तमाम चीजों का जिक तभी हो सकता है जब कि इसमें जानकार लोग हों। मैं ममझता हं कि ग्रभी जिस तरह में इतिहास लिखा जा रहा है वह सही इतिहास नही है ग्रीर यदि सही इतिहास नहीं होगा तो हमारी भावी संतति पर इसका बुरा ग्रसर पड़ेगा । इसनिये मैं सरकार से गुजारिश करूगा कि वह इसको कबुल कर लें।

श्री डाह्याभाई पटेल उस पार्टी में है जो कि एक बड़ी रिएक्शनरी पार्टी है, एक बड़ी प्रतिगामी पार्टी है और जो कि समाजवाद के खिलाफ लड़ाई लड़ेगी लेकिन उनका यह जो प्रस्ताव है वह ग्रच्छा है श्रीर उन्होंने कम से कम एक सही चीज़ ग्राज ग्रामने रखी

[श्री शीलभद्र याजी]

Appointment of a

completion

Committee for speedy

है। इसके लिये हम उनको दाद देते है कि कम से कम एक ग्रन्छी चीज तो ला कर रखी जिमसे कि हिन्दुस्तान की श्राजादी का सही नक्शा सामने आ जाये और इसके लिये जो जानकार लोग हैं, इतिहासकार है, प्रकाड पडित हैं उनकी मदद ली जाये। तो मै समझता हं कि इसे सरकार को भी मजूर करना चाहिये श्रीर हाउस को भी मजर करना चाहिये श्रीर इसमे कोई स्नानाकानी करने की जरूरत नहीं है।

अभी लेखक महोदय पर, तारा चन्द जी पुर जो प्रहार हुआ उसके बारे मे मुझे यही कहना है कि मैं समझता हू कि वह इतिहास को वैसा ही जानने वाले है जैस। कि लोग पूराने जमाने का इतिहास जानते थे तो फिर इनका क्या है । अगर इसमे योगेश चन्द्र चटर्जी टाइप के लोग लगे रहते तो फिर जो थोडी सी गलती इसमे हुई है वह न होती। में मानता हू कि जरूर गलती हुई है ग्रीर मै समझता ह कि ग्रागे भी होने वाली है क्योंकि जिनका श्राजादी की लंडाई से मतलब नहीं, सरोकार नहीं, जो उसकी जानते नही वह हमारी आजादी का इतिहास क्या लिखेगे । उनको लिखना भी नही स्राता है भौर न वह उसको जानते है भौर न उसमे उनका कोई पार्टिसिपेशन है, इसलिये वह उस निगाह से लिख ही नहीं सकने है। इसलिये ज़रूरी हे कि उस तरह का लिखने वाला हो, उस तरह का पडित हो जो कि ग्राजादी की लडाई मे रहा हो श्रौर जानता हो कि हिन्द्स्तान की तमाम भ्राजादी की लडाई कैसे लडी गई, किसान मजदूरो की लडाई किस तरह लड़ी गई, किस तरह से ब्रिटिश का पलायन हम्रा भीर किस किस ने इस लडाई मे बिटेयल किया, विश्वासघात किया । तो मै समझता ह कि जानकार नोगो का रहना सारी चीजो का बढिया नरीके से जिन्न करने

के लिये जरूरी है ग्रौर इसलिये में इस प्रस्ताव का तहेदिल से समर्थन करता हू और सरकार से भी गुजारिक करता ह कि वह इस प्रस्ताव को मान ले। यो तो प्रस्ताव नही मानने की सरकार की ब्राइत है लेकिन इसको मानने की जरूरत है और नहीं मानेगी तो माननीय डिप्टी चेयरमैन साहब मैं यह भविष्यवाणी करता हू कि सरकार की भी गुड़ी उड़ेगी स्रोर लेखक महोदय की भी गड़ी उड़ेगी। इन शब्दो के साथ मैं इस प्रस्ताव का हदय से स्वागत करता ह।

DR NIHAR RANJAN RAY (West Bengal) Mr Deputy Chanman, when I came to the House this morning I did not think that I should be participating in the deliberations this Resolution But having heard quite a number of my friends and colleagues in this House, I felt that being a student of history if I did not say anything I would be doing injustice to myself

Sir, I am happy that my esteemed friend, Shri Dahyabhai Patel, placed this Resolution before the House for discussion, happy because this is an occasion that gives us an opportunity to discuss a matter of history, to discuss a cultural subject Such occasions are very rare, and I am thankful to him for having given us a full day for such a discussion

DR R B GOUR He wanted business-like discussion

DR NIHAR RANJAN RAY but I do not see the point unfortunately for myself In his Resolution what does he seek to do? The Resolution states

"That this House is of opinion that a Committee of eminent torians and scholars should be appointed to assist in the speedy completion of the work on the history of freedom movement in India"

[5 MAY 1961]

To assist in which manner and how to assist? Is he thinking in terms of a board of editors consisting of eminent historians and scholars or is he thinking of rendering the narrator, Dr. Tara Chand, the assistance he needs? What does he actually mean? His intention is not very clear in the motion itself. Then he, says: "the speedy completion of the work on the history of freedom movement". The word "speedy" is a dangerous word. In what speed? Does he want a board of editors or a committee or the narrator himself to produce it in one year, two years or three years? What does he actually want? Having asked somebody to write a history, having given him the materials, you just goad him on and say, 'You must produce this volume within such and such period'. I do not know, Tara Chand may be capable of it. somebody was just on my shoulders goading me on to write pages after pages and finish a particular book at a particular time, I would refuse to ·do it. Therefore so far as the motion itself is concerned, I am not in sym-

Then having heard most of the speakers. I feel that the speeches were made not so much on the motion itself as on the first volume of the "History of Freedom Movement in India" that. has recently been published by Ministry of Scientific Research ·Cultural Affairs of the Government of India. 'Much has been said about this book and much has been written about it also in the Press. I am not in the least worried about Dr. Tara Chand's book. This is the first volume perhaps, first book on the history of the freedom movement. Many such books will be written. I have no doubt that within a decade, Dr. Tara Chand's book will be superseded by many other volumes on the history of freedom movement in India. Most of the points made in respect of the book itself have been more or less in the interpretations, respect of the attitudes and approaches of Dr. Tara

pathy with it.

Chand. A writer, a historian, has a right to his personal interpretation. has a right to his attitudes and approaches. One may or may not agree with 'them. Scholars and historians that will follow him may have much to quarrel with him and take up issues with him but all that the readers have a right to expect of any conscientious historian or scholar is a correct narration of facts. The points made, most of them, had no relevance to facts but. as I said, I am not worried about Dr. Tara Chand's book. Dr. Tara Chand is big enough to take care of himself but what I object to is that certain statements have been made in this House which are very disturbing for any historian and if that be the representative attitude of our legislators, then I am afraid, very few conscientious scholars and historians would be agreeable to write the auspices of Government. first is, my very esteemed friend quoted or brougat out certain facts and interpretation of facts by Dr. Chand in respect of the history of the Marathas. I felt very disturbed having heard him. If an objective historian, having analysed the facts history, cannot say what he feels in the light of facts, whether it be the Bengalees or the Marathas, then better not ask for historians at all. I have done a little bit in respect of the History of Bengal and there, wherever I found from facts that our forefathers or our ancestors were at fault, I did not hesitate to castigate my own people. If historians cannot do that, if scholars cannot do that, then goodbye to truth, good-bye to Satyameva Jayate.

It has also been said that those who participated in the freedom struggle, those who participated in the movements should also be associated with the writing of the history of freedom movement. Participation in the freedom struggle is one thing, writing of the history of that struggle itself is altogether a different thing.

Movement

SHRI SHEEL BHADRA YAJEE
Just like that of Dr Tara Chand

DR NIHAR RANJAN RAY A man may be in the forefront of any movement but he may be the worst writer of the history of that movement

SHRI SHEEL BHADRA YAJEE Question

DR NIHAR RANJAN RAY This has been voiced by more than one person in this House that the participants in the struggle for freedom should be associated with it are quite at liberty to leave their memoirs, they are quite at liberty to report their experiences and leave them behind for posterity but it is not for them to write the history of the movement Even Mr Churchill wrote out the memories of the wars in which he took part. He did not dare to write the history of the World Wars

SHRI SHEEL BHADRA YAJEE
He wrote the memoirs of the Word
Wars not the history of freedom
movement

DR. NIHAR RANJAN RAY Fighters for freedom may not be good writers of the history of the freedom But my main point is movements that we really want academic detachment and objectivity. It is true that the Indian Historical Records Commission first thought of the project and they passed a resolution that such a history should be prepared the Government in the Ministry of Education, took it up They appointed a Board, collected a mass of material which was indeed, really a very valuable work but having done that, what they did was this Prof Kabir, in his Preface, gives the whole history as to how the project originated He says

"The Board lendered very useful service but it soon became clear that an ad hoc body set up on a temporary basis could not complete the work of collecting the necessary

material, still less prepare a unified history by sifting and interpreting the data. It included both academic historians and active politicians and the differences in their approach were seen even at the stage of collection of data. These differences became still more marked when it came to interpreting the material that had already been collected."

And then comes this sentence

"It was therefore decided to transfer the work of further collection to the National Archives and of interpretation and narration to one single scholar of distinction"

The question of individual ship versus collective authorship official histories has been raised This is a very important point one stage the Government decided that the narrator should be one and single person Now, when the material had been collected individual scholars, if they have access to that material, can take upon themselves to write the history The question is whether it is correct to have one narrator or is it correct to give it to a collective authorship, that is to say, appoint a board of editors hand over the materials to that board and ask them to sift the materials and then write a history, a comprehensive history In fact, my hon friend over there the doctor, has pointed out that this question of writing an official history is a thing of the past I think he is correct. My hon friend Bose said that when we wanted to have an official history, we could have an official history of the army, of the railways, of the trade-unions and so on and so forth But to have an official history of the national hovement, I don't think, is a correct policy And even then, if we are to have it it would have been better, I believe, if we had left it to collective authorship

[5 MAY 1961]

Even then I have a more fundamental difference. So far as the first volume and the second volume of the history of the freedom movement are concerned, we have no difficulty. Up till the year 1906, 1908 or even 1910, we are so far away from the events that we have that objectivity and that detachment of outlook to see the facts of history without passion and without any kind of prejudice. But when you come to this side of the year 1910, to the years 1910, 1911, 1912 onwards. we find that most of the leaders and workers who participated in struggle are still in the land of the living. Those of us who dabble in history have a very close memory of and incidents. Personally speaking, I have very strong subjective impressions in respect of everything that happened in India since 1918, 1919 and after, and in certain phases of the movement, not as a student of history, but as a humble political worker I took part. Therefore, if I want to write a book, I cannot have that objectivity and detachment in respect of things of which I was in a way part and parcel Therefore, to write of the recent events. from 1915, 1917, 1918 onwards, would be very difficult for any mature historian today. By the very nature of human psychology, of human mind, of human emotions and so on, one cannot have that perspective of things. are so very near the things and events, that we cannot have that distant perspective which is so very necessary for the developing of that kind of detachment. Therefore, when this question was mooted, someone in charge of it, I believe, it was in 1956 or 1957, I don't remember exactly, approached me to associate myself with this work in the regional committee, I asked: How far are you coming? Are you coming later than 1910, to 1917, 1918, 1919 and so on? And the answer was: Yes, we must come up to 1947. say, as a student of history, for whatever it is worth, that I do not believe in attempting to write this history on this side of 1910, dealing

with 1911, 1917, 1918 and so on We have not that perspective yet. is why I say what the Government should do is this. They have collected a very good part of the data. They have collected an amount of relevant materials. Other materials witt collected, I am sure. Let them collect those materials. And we can something more Publish volume by volume as calendars, subject by subject, topic by topic. Leave it in the archives. If you print them and publish them, let all the libraries have them. Let the libraries purchase them and then historians will take advantage of all these materials, sift them, process them and write history. We cannot write the history of our own generation. It is future generation that should nounce judgment on this generation. Are we going to scratch our backs? Are we going to write the history of this generation to which we belong? It cannot be done. We can only leave memoirs. We can only leave our records and subjective impressions of our times. These will form the materials and facts history in a future date. Therefore, I would still plead with the Government that we should not attempt at this stage to write the history of the freedom movement in India for the period ranging from 1910 to 1947. This is my humble request for whatever it is worth, for your consideration.

SHRI N. VENKATESWARA RAO (Andhra Pradesh): Mr. Deputy Chairman, Sir, I for one fail to understand either the volume or the severity of the criticism that has been offered against the "History of the Freedom Movement in India" by my honourable friend Dr. Tara Chand. I consider it a very fine piece of work. A fact here and a fact there may be wrong; an expression here and an expression there may not be quite

Movement

[RAJYA SABHA] Committee for speedy

[Shri N. Venkateswara Rao.]

happy; a conclusion here and a conclusion there may not be fully justified; but, by and large, I repeat, this is a fine piece of historical work. What has impressed me most is its basic approach to the problem which it has sought to study and interpret. I am no less a patriot than my honourable friends who have been criticising this book, simply because it has some unsavoury facts and some unflattering conclusions to place before Well, not only in India, but in every nation, we see periods when it has attained supreme heights of glory and achievement, and other periods when it has sunk rather low. find, Sir, such a cycle of high tide and low ebb in the history of almost every nation in the world Why, then, should we be ashamed if we have to acknowledge the hard fact, though it may be unpleasant, that round about the 18th century our nation reached one of its low ebbs? The British conquered our country not because they were strong but because we were weak. They conquered us with our men and our money. They here as traders, with no idea of conquest, but, having come here, they found us quarrelling amongst selves, they found our stagnant, our society superstitious, our outlook supine and our philosophy of life sterile and so they found to their own surprise that they could play the role of conquerers. A handful merchants who did not even have the background of military training found it easy to conquer a whole subcontinent. If some of these basic facts are brought out clearly in this volume, I fail to understand why we should feel irritated, why we should feel angered about it. I believe Sir, that a nation or a people that has not the courage to face truth, however unpleasant, is not fit to have a good future, let alone a grand and glorious future.

Sir, the speeches made by hon. Members in this House reminded me very strongly of a passage that I read in a book by Al beruni, the Savant and Seeker after truth, who visited our country round about the century A.D. He says that he found our forbears feeling that their country was the greatest in the world, their social order was the greatest in the world, that their religion was the greatest in the world that their thought, their philosophy, in fact everything about them, was the greatest in the world. He says that he found them having a closed mind, he found them arrogant. I believe, Sir, that a nation which has a closed mind and which feels arrogant either about its past or its present, cannot hope to have a great future.

No doubt, Sir, there are, as I said earlier, certain omissions in this book. As my hon friend, Dr. A. N. Bose, pointed out, lack of any reference to that great Indian, I would even say, the first modern Indian, Raja Ram Mohan Roy, is really a big omission. Big too is the omission of any reference to the other sporadic but spontaneous uprisings in India earlier than 1857. Conceding all this and even more, I say that the approach of this book to Indian history, and cularly to the period with which dealt, is really objective, critical, superb. I may be alone in this House in congratulating Dr. Tara Chand but that would not make me hesitate to offer him my hearty congratulations in producing a work of which he justifiably be proud. I am not, course, a professor of history nor am I a professional historian but I am certainly a student of history, and as one who has read quite a number of books on Indian history, I should say that I have come across only three or four books that have a real objective approach and a genuine desire to come to the root of the things. One such is "An Introduction to History" by Prof Kosambi and another is this volume by Dr. Tara Chand. Barring these two and perhaps two more histories of India by

Movement

Indians the rest are uncritical and chauvinistic They say, "We were always a great people, we continue to be great people and our future would be much greater" I am a believer in our future Having achieved our freedom after three centuries of thraldom we have, I believe, certainly a great future. I also believe that the coming century is the century I have no doubts about that but at the same time we should, I submit, be able to face facts and to acknowledge that we lost our freedom to a British trading company because of certain fundamental weaknesses in our society in the 18th century that time our society had become stagnant, it stopped moving with the times, it lacked dynamism. Unless we see these facts and acknowledge them. we will not be able to register any progress in our quest for a order of society

Appointment of a

completion

I would like to say just one word about another criticism that is made on the floor of this House Kabir in his foreword, has expressly stated that the Government is not at all responsible for the conclusions arrived at by Dr Tara Chand he has said that so clearly and categorically I fail to see any reason why Government should be blamed any conclusion that Dr Tara Chand has arrived at It is not that I am quarrelling with his conclusions I had been saying right from beginning, his conclusions are fully justified They are in line with truth and what is perhaps more to the point, his approach to the problem is objective, it is scientific

I find some hon Members criticising Dr Tara Chand for his having brought in a Marxist approach to the study of this particular period in the history of India Is it wrong to apply the Marxist approach, provided one knows its limitations? I am a student of Marx I do not accept quite a few aspects of Marxism but at the same time how can I deny that Marx was

on original thinker Marx did contribute to world thought. Marx did influence the life and thought of millions and millions of people Just because I do not agree with certain aspects of Marxism, I should not say that I totally deny Marx and Marxism There are certain fundamental concepts which Marx had thought out for the first time Just as Marx owed some of his teachings to his predecessors he bequeathed to us certain aspects of truth, certain ways of approaching truth or certain methods of dialectic and these need not be A great professor like the late Dr Harold Laski, who was certainly not a Communist, said that there were certain good aspects of Marxism and there were certain bad aspects of Marxism and so, I fail to understand why, just because a Marxian apprach has been to bear in the study of this sorry period of Indian history, the should be condemned wholesale

Sir, you were good enough to give me this opportunity to say just a few words and I should not encroach further on your indulgence I would only like to add that I congratulate whole-heartedly Dr Tara Chand on his very good and very sound historical work

श्री पा० ना० राजभोज (महाराष्ट्र) उपसभापति महोदय, इस किताब के बारे मे बहत से लोगों ने उत्टे-स्ल्टे ढग से बताया है।

डा ॰ रघबीर सिंह ग्राप ठीक से बताइये ।

श्रो पा० ना० राजभोज: मझे बोलने दीजिये। मेरे बोलने के बाद फिर त्रिटिसाइज वीजियेगा । क्रपा वर के थोडा शान्ति रखिये।

उपसभापति महोदय, मुझे श्रापका बहुत ज्यादा समय नहीं लेना है। यह जो किताब है इसके बारे मे स्रौर हमारे ताराचद जी के [श्री पां० ना० राजभोज] बारे में श्रस्तबारों में भी निकला है। वह यह है:

"Suppression of Truth, Wrong Reading of Historical Facts, and a Lack of Critical Judgement"

इसमें ऐतिहासिक घटनाम्नो का ग्रमत्य ग्रर्थ बताया गया है । सत्य को इसमें दबाया गया है ।

मैं पटेल साहब को धन्यचाद देता हूं कि वह यह प्रस्ताव लाये है। उनसे हमारे मतमेद हो सकते हैं नेकिन हमारे छन्नपति शिवा जी श्रौर महाराणा प्रताप जो कि हिन्दुस्तान के लोगो को प्रेरणा देने वाले हैं उनके बारे में कुछ गलत कहना ठीक नहीं है। उनके बारे में ग्राप सब लोग जानते हैं ग्रीर शिवाजी भौर राणा प्रताप के बारे में कही कुछ ब्री दृष्टि से लिखा हो तो उसमे हमें दुख नही होगा तो भौर क्या होगा । हमारा जो इतिहास है उसने दुनिया मे एक नाम कमाया है ग्रौर म्रगर शिवाजी ग्रौर राणा प्रताप के बारे में कृछ भी गलत लिख तो फिर हिन्दुस्तान के बारे मे लोग क्या समझेंगे, इस पर विचार करना चाहिये। शिवा जी और राणा प्रताप के बारे मे इसमें लिखा है:

Pratap and Shivaji—"Hindu Tribal Chiefs".

कोई भी धर्म हो, कोई भी रिवाज हो, कोई भी संस्कृति हो, प्रगर किसी के खिलाफ बोलेंगे तो दुख जरूर लगता है। देश में कई प्रकार के मजहब हैं, रीति रिवाज हैं, संस्कृतियां हैं, धर्म है। मैं अभी एक बिल लाया था लेकिन उसकी थोड़ी सी बातों के लिये हाउस में कितना जंजाल पैदा हो गया था, मैंन्सेशन पैदा हो गया था। कोई बोलना था कि मैं ईसाईयों के खिलाफ हूं, कोई बोलना था कि मैं मुसलमानों के खिलाफ हं। मैं सामाजिक दृष्टि में वह बिल लाया था। छत्रपित शिवा जी और महाराणा प्रताप हमारे देश के सब से

बड़े माने हुए लोग है ग्रीर यदि उनके बारे में
कुछ गलत लिखा जाये तो हमें दुख लगता है।
इस बात के बारे में मैं बहुत कुछ बताता
लेकिन टाइम नहीं है। लेकिन इतनी मेरी
प्रार्थना है कि जो ऐसे बड़े-बड़े लेखक हैं उनके
दिल में पालिटिक्स रहती है या क्या रहती है
यह मेरी समझ में नहीं ग्राता है। वे लिखने
के वक्त पर कुछ विचार नहीं करते हैं
कि उसका देश के उत्पर क्या ग्रमर
होगा।

हमारे महाराष्ट्र में शिवा जी महाराज के खिलाफ थोड़ा सा किसी ने कहा था तो कितना उससे वहां सैन्सेशन हुआ था। शिवा जी महाराज हमारे देश के एक बहुत बड़े शूरवीर, एक बहुत बड़े नेता, एक बहुत बड़े थर्म-संस्थापक हो गये हैं। इनके बारे में कुछ कहेंगे तो जरूर दुख होगा। लाला लाजपत राय या टैगोर के खिलाफ कुछ कहेंगे तो पंजाब के या बंगाल के लोगों के मन में क्या भावना होगी?

"जिसको न निज गौरव तथा निज देश का श्रभिपान है । वह नर नहीं, नर-पशु निरा है श्रौर मृतक समान है ॥"

तो इस पुस्तक में इस प्रकार से इन नेताश्रों के सम्बन्ध में तोड़ मोड़ कर रखे हुए विचारों से लेखक ने केवल किसी विशेष सम्प्रदाय का ही श्रपमान नहीं किया है वरन् सम्पूर्ण राष्ट्र का अपमान किया है।

्**डा॰ रघुबीर सिंह**ः नहीं किया है।

श्री पां० ना० राजभोज: आप कहते हैं कि अपमान नहीं है। मामा साहब देविगरीकर ने जो बोला है वह कितना अच्छा है। "लुटेरे शिवा जी" बोलेंगे तो दुख जरूर सगेगा।

डा॰ रघुबीर सिंह: यह सत्य है।

2234 the Indian Freedom Movement

श्री पां० ना० राजभोज मत्य है दख लगता है कि हमारे महाराष्ट्र के शिवा जी े खिलाफ यह कहा गया है।

डा॰ रघबीर सिंह उन्होंने नहीं कहा है।

R. B. GOUR. Mr. Deputy Chairman, he has not written. author has only quoted Rajwade.

श्री पां० ना० राजभोज जहा तक हमने लिखी हुई किताब को पढ़ा है उससे हमें ज्ञान होता है कि न तो यह पस्तक ठोस ऐतिहासिक तथ्यों पर ही लिखी गई है ग्रौर न इससे मभी वर्गों को सनुष्ट करने की एक समान नीति रखी गई है।

Dr. R. B. GOUR: He has only quoted Rajwade and you can criticise Rajwade for this Do you condemn Rajwade's findings Maratha history?

DR NIHAR RANJAN RAY: was not mentioned by Dr. Tara Chand. He takes the facts and interpretation from Barwade.

श्री पां० ना० राजभोज रजवाडे को हम क्या बिल्कुल अधे की तरह मानेगे। वह क्या कोई डाक्यमेंट है जो हम उसको बिल्कूल अधिकी तरह मान ले। तो मेरा कहना है वि इभमें सब को संतुष्ट रखने की नीति नहीं अपनाई गई है। दोनो चीजे नहीं है। न ऐतिहासिक तथ्य है श्रीर न सतूब्ट करने की नीति है। इस प्रकार का इतिहास लिख कर तारा चन्द जी न तो निष्पक्ष इतिहासकार के कर्तव्य को ही निभाने मे सफल हए हैं भौर न अपने राजनैतिक पार्ट को ही निष्पक्ष रूप में निभाने में सफल हो सके मेरी यह प्रार्थना इसे हम राष्ट्र का श्रपमान समझते हैं क्योंकि इन दो महापुरुषो पर सदैव ही भारतवर्ष को गर्व रहेगा। वीर छ ३ पनि बिवा जी और महाराजा प्रताप की गौरव गाथा को निकाल दिया जाये तो फिर हिन्दरनान के इतिहास मे रहता ही क्या है ?

डा॰ रघबीर सिंह भल गये अञोक को।

श्री पांव नाव राजभोज अञाब तो बहे महापुरुष थे, उनको मैं जानना ह नेविन जिस प्वाइट पर बात आई है जन पर मैं बोल रहा ह। अशोक पर बात अधिगी तो मै ब्रहर कहरा, समझे। भारत के इतिहास के बारे मे हमे गर्व है श्रीर इस पुस्तक मे इन नेताश्रो के सम्बन्ध मे जो लिखा है वह ठीक नहीं है। मेरी गवर्नमेट से इसलिये प्रार्थना है कि इसके बारे में कोई कमेटी वननी चाहिये ग्रांर जब तक कमेटी नहीं बनेगी तब तक इस काम के बारे मे ठीक नहीं होगा । हम।रे प्रोफेसर हम।युन कविर साहब ने इसमे प्रन्त बना भी दी है। मैं नहीं कहता कि वह गलत है लेकिन जो इसमें गलत लिखा है उसके बारे में विचार होना चाहिये। अभी महाराष्ट्र मे एक श्रान्दोलन हुन्ना। कहा गया कि डित जी को शिवा जी महाराज के उत्भव के लिये प्रनापगढ नहीं जाना चाहिये। उसमें समिनि वालो का. एस० एम० जोशी का और अन्य लोगो का कोई ोलिटिकल मोटिव हो सवता है लेकिन कहा यह गया कि पडित जी को प्रतापगढ में शिवाजी महाराज का जो उत्मव हो बाला था उममे नहीं जाना चाहिये। तो वहां बडा एजिटेशन हो गया श्रीर वहा की हालन बहन खर ब हो गई, एव बहुत बड़ा सैन्सेशन हुआ। लोगा को बडाद्ख हुआ कि शिवाजी महाराज के खिलाफ कुछ नेताम्रो ने कहा भ्रौर बाद मे उन्हें अपने कहे को वापिस लेना पड़ा। तो जिवा जी महाराज के खिलाफ नो दुछ उन्होंने [श्री पा० ना० राजभोज] कहा था उसको दापस लेता पड़ा भ्रीर तारासिह को भी लेना ही होगा ।

डा॰ रघुबीर सिंहः नारासिंह।

श्री पां० ना० राजभोज . तारा चन्द । तारामिह जैसे श्वतार बन गये है कि वह किसी धर्म को, किपी सम्प्रदाय को ग्राँर सब को लडाते हैं वैसे ही हमारे लेखक महोदय भी शिवा जी महाराज के तिये इवर उवर का कोटेशन ला कर के रखने हैं।

DR. R. B. GOUR: Mr. Deputy Chairman, this is unfair. This is what he says:

"Shivaji's genius shines through the accomplishment of a threefold task—the creation of a military force capable of overthrowing the yoke of the Deccan Sultans, the unification of the Marathas under the umbrella of one State, and the organisation of an enlightened and stable system of government."

I do not think better words could be used for Shivaji.

4 P.M.

श्री पां० ना० राजभोज : ग्ररे भाई, जरा समझने की कोशिश कीजिए । ग्राप क्या जानते है, ग्राप कम्यूनिस्टो का इतिहास जानते है । यह लडाई दिल्ली के निकट हुई ग्रीर पानीपत तक हुई ।

SHRI BHUPESH GUPTA: Sir, I seek your guidance—are we speaking about a book of history or are we making a little history here?

श्री पां० ना० राजभोज: उपसभापति जी, श्रिवाजी महाराज जो मैंने कहा, वह "महाराज" के बोलने से उनको दु.ख जरूर लगा होगा। लेकिन हमारं शिवाजी महाराज देश के नेता थे, जैसे राणा प्रताप हुए है। कम्यूनिस्टो को तो कुछ पत। ही नहीं रहता, उनका इतिहास तो रशिया का इतिहास है। जैसा वहा से इशारा मिलता है वैसे चलते है। मेरे भाई डा० साहब मुझे माफ करेगे।

of the History of

Movement ··

the Indian Freedom

श्<mark>री शीलभद्र थाजी</mark>: माफी मत मांगिये।

[THE VICE-CHAIRMAN (SHRI RAM SAHAI) in the Chair]

श्री पां० नाउ राजभोज में ग्रपने कम्यूनिस्ट भाइयों के बारे मे इस समय ज्यादा नहीं बोलना चाहता । उनको देश के महापुरुषों पर गर्व करना चाहिये, देश की भलाई में ही ग्रपनी भलाई सोचनी चाहिये । देश को धोका देना, देश के साथ बिट्टेयल करना, देश के इतिहास के, देश की संस्कृति के खिलाफ प्रचार करना ठीक नहीं होता है । मेरी प्रार्थना यह है कि कम में कम यह किताब देखने के लिये कोई एक कमेटी सरकार को रखनी चाहिये ।

SHRI AKBAR ALI KHAN (Andhia Pradesh): Have you read this book? पढा है या नहीं पढा है ?

SHRI BHUPESH GUPTA: Can you tell us how many pages it has?

श्री पां० ना० राजभोज : कम्यूनिस्ट भाइयों के बारे में तो मैं बतला चुका हूं कि उनके पास इतिहास ही नहीं हैं। तो मेरी प्रार्थना यह है कि इस किताब के बारे में सरकार को ऐसी कमेटी बनानी चाहिये.

डा० रघुबीर सिंह कमेटी क्या करेगी?

भी पां० ता० राजभोज कमेटी जाच करेगी कि किताब भ्रच्छी है या बुरी है। क्या करेगी कमेटी, भ्राप पूछते है। कमेटी सब कुछ कर सकती है। इसीलिये में कह रहा ह वाइस चेयरमैन साहब, कि कोई भी किस्म की किताब निकले उसमे किसी जाति completion

of the History of the Indian Freedom Movement

की, किसी धर्म की, किसी नेता की अभ्योचना अगर खराव दिंट में की गई है तो कमेटी उसकी जांच करेगी, ग्रौर यह देखेगी कि उसका रखा जाये या नहीं रखा जाये। जो हिस्सा िकालने के योग्य हो, एनके लिये मिकारिश कर सकती है। (Interruption) को टाइम मिल जा ेती ग्राप भी बोलिये । मेरे ही बोलने पर अध्यको स्मति कैसे आ जाती है। गजे रजवाडों के इतिहास के खिलाफ में नही ह । लेकिन जब कोई अनु-चित बात जिली जाती है तो हमारी सरकार की डयटी है, कर्तव्य है, फर्ज है, कि हस्तक्षेप करे । मझे मालम है, मिनिस्टर साहब ने इन्डिवजग्रली इसकी प्रस्तावना लिखी । मझे उसके बारे में कुछ खान नहीं कहना है। लेकिन हमारे कम्युनिस्ट भाइयों को कुछ थोड़ा सा विचार करना चाहिये कि कमेटी बनाने में नकसान क्या है । क्या कमेटी बनाने से कम्यनिस्टों का भड़ा फुट जायेगा ? सरकार मे मेरी प्रार्थना है कि कम्युनिस्टो की जो कई ऐसी किताबे है हमारी सरहद के बारे में. बार्डर एरिया के बारे में, प्राजादी के इतिहास के बारे में, उनकी जरूर छानबीन होनी चाहिये। चीनी भाई के नाम से ये लोग अपने देश को धोका देते हैं।

हमको अपने देश की सम्कृति को ऊचा करने की कोशिश करनी चाहिए। सनुस्मृति में भी महिलाओं और हरिजन जाति के लिये अनुचित प्रयोग जहा जहा हुआ है उन हिस्सो को निकाल देना चाहिये। मनुस्मृति के बहुत से कोटेशन मेरे पास है। मेरे पास समय नही है, नहीं तो मैं आपको पढ कर बताता। (Interruption) थोडा शांत रहिये, मैं बता रहा हूं। आप पंडित है, प्रोफेसर है, राजे रजवाडो के भडारी है। मैं तो यह बता रहा हूं कि जहां कही भी किताबों में बुरी बात लिखी हो, चहै मुसलमानो का धर्म हो, चाहे बुद्ध धर्म हो, चाहे कोई वर्भ हो, अगर वह ऐतिहासिक दृष्टि से किसी के खिलाफ लिखी गई हो तो उसके बारे में कमेटी बना कर जरूर काटछाट होनी चाहिये। यहीं मैं चाहता हूं। हमारे बाबा अम्बेडकर साहब की भी एक बड़ी किताब निकली है बुद्धिजम के बारे में।

(Time bell rings.)

प्रच्छा में एक मि्नट में भाषण खत्म करता हूं। तो सरकार के इस बात की जाच करने के लिये कमेटी बैंटानी चाहिये और चाहे कोई धर्म हो या सस्कृति हो, अगर उसमें ऐसी बात लिखी हो जो किसी के विरुद्ध पड़ती है तो उसकी जाच की जाये। में नहीं कहता कि सब बुरी ही बरी बाते हैं अच्छी अच्छी बाते भी है लेकिन इतिहासकारों को कुछ सामाजिक समस्याओं को भी अपने सामने रखना चाहिये जिससे किसी जाति, धर्म, पड़ित, नेता या और किसी महान पुरुष के विरुद्ध प्रचार न हो।

इसीलिये मैं फिर कहना चाहता ह कि हमारे महान छत्रपति शिवाजी ग्रीर महाराणा प्रताप के बारे में जो भी बरी बात लिखी है उसको वापस लेना चाहिये। छत्रपति शिवाजी के पद चिन्ही पर चलने वाले हमारे चह्नाण जी के नेतन्त्र मे जिस तरह महाराष्ट्र में शासन चल रहा है उससे हमे बड़ा ग्रानन्द होता है । लत्रपति जिवाजी ने जो प्रेरणा महाराष्ट्र को दी वह सारे हिन्दूस्तान को देन है। हिन्दूस्तान के लोग राणाप्रताप भौर शिवाजी महाराज को ग्रवतार की तरह समझते है। मेरे पास जो वाल्यम है उसमे कई प्रकार की बाते उनके खिलाफ सरकार ने लिखी है। लेकिन उस मब पर बोलने के लिये मेरे पास वक्त कहा है ?

इतना कह कर मैं मंत्री महोदय से भाशा करता हू कि मैंने जो जो बाते कहीं, हैं उन पर वे ध्यान देंगे।

Movement

[RAJYA SABHA]

completion شریمتی انیس قدوائی (اتر پردیهی): جناب دَیتی چهرمین صاحب - أتذى ديو سے اس ريزوليوشن ير بحث هو رهي هے - ريزولهوشور کے مضرون کا جراں تک تعاق ھے اس سے تو کسی کو اختلاف نہیں ہے لیکن جس طربقه سے یه بحص شروع هوئي اس سے ایسا لکاتا ہے کہ یہ ساوا ریزولیوشن صرف ایک کناب کے لئے دیاگیا تها اور اس کتاب کا ندگری برابر ہو رہا ہے ۔ بد قسمتی سے میں نے اس کتاب کو پوھا نہیں اوو سیری ھی طرح بہت سے ایسے لوگ ھیں که جن کی نظر سے ولا نہیں گزری -ليكون سوال يه هے كه ايك رائتر حب كجه لكهنا هي تو لكهتي وقت أس كآ دماغ، اس كي قلم، اس كا خيال بالكل آزاد هونا چاهنیے - دَاکتر تاراچند _ جو كجه بهي لكها هو ليكن سوال يه ھے کہ گورنمذے نے اس کو لکھوایا ھے -حالاتكه گوونمنت كبي لكهائي هوئي چيز پر سجه زياده بهروسه نهيل هوتا هے کیونکہ هستری بالانی هے که جب گورنمنت نے کبھی کوئی حیز لکھوائی تو وہ اس معیار کے مطابق کبھی نہیں ھوئی ہے جیسا کہ خود ایک رائیٹر اینی پسند کے مطابق الہما تو ہوتا -لهكن مين سمجهدي هون كه اكر دَاكتُو نارا چند پارل منت كے ممبر نه هوتے، گورنمذے سے أن الح كوئي نعلق اللہ

رمتا نو ایک هستری دان کی حیثیت سے اس سے بھی آگے جاتے اور اس سے بهت بهتر لکهتے - پهر بهی میرا یه خيال هے که اتنا کريٹيسائز کرنا یولهتیکل طریقه سے کسی رائیٹر کے حق ميره مين نهين سمجهتي هون، که کسی طرح سے بھی ایک اچھی بات هوگی - اس کا ناهجه یه هوگا که همارے جو رائیڈر هیں وہ کبھی بھی محديم بات لكهلي كي طرف توجه نہیں کرینگے - آج اس ریزولیوشی کے ذريعة جس كميثى كا مطالبة كيا كيا هے کہ وہ کمیتی بنائی جائے - یہ تهیک هے که وہ کمیتی بنائی جائے ليكن ولا كميثى كبهى صحيم حالات لکھنے کی طرف توجه نہیں كو سكيكي كيونكة اسے معلوم هوكا كه جتنے پارلیمینتیرین هیں سب همیں اسی طوح سے کریٹیسائز کرینگے۔ وہ کبھی بھی صحور بات نہیں لکھ سکے گی - نه جانلے کی کوشش کریگی -ایسا زبردست کویتیسزم کسی رائیتر كا آجتك نهين هوا هے جيسا كه هم اپنے ہے ممدر کا کر رہے ھیں۔ جو چيز اس ميں قابل اعتراض تهي -جو بھائی تھیک طرح سے یہ سمجھتے هين نه اس مين كوئي جيز قابل اعتبار نہیں ہے - اس کے بارے میں وہ ت کہم سکتے تھے کہ وہ چیز اچھی نہیں هے - ری پہلے تحویر یا اخبارات میں اس

2242

[5 MAY 1961]

Committee for speedy completion کوکریٹیسائیز کرتے، میٹینکس کرتے۔ جو

Appointment of a

هستورينس ــ تاريخوان ــ هين اور ادیب لوگ هیں ان کے فلکشن مهن اس کو کریٹهسایز کرتے - بجائے اس کے که وہ بارلیمذت میں اس طہ سے پیش کی جا رھی ھے -

جس وقت میں نے اس ریزولیوشوں کو دیکھا تو مجھے خوشی ھوئی کہ یہ ایک بہت انچھی بات ھونے حا رھی۔ ھے - اس میں همارے بہت بوے ہوے قابل لوگ بیته کر هندوستان کی هستری لکهیلگے اور وہ تمام فلطیاں جو پچھلے زمانه میں هوئیں۔ انگریزوں نے بعض چیزیں اپنے فائدہ کیلئے لكهين--ان سب كوية كميتي درست کردیگی - لکین جو طریقه هم نے شروع کیا ہے اس سے میں سنجهتی ھوں کہ ھمارے ملک کی ھسٹری کبھی بھی صحیمے معلوں میں ھم الوگوں کے ساملے نہیں آ سکیگی - جو لکھلے والا هوا هے ولا ية نهين ديكهتا هے كه کس کم کے متعلق لوگوں کی کیا رائے هے - فایدم مووملت میں بڑی بڑی فلطیاں بھی ھوئیں اور بوے بوے کام بھی ھوئے ۔ ایسے لوگ ہی تھے جنہوں نے اپنی جانیں قربان کی هیں اور ایسے لوگ بھی نھے جلہوں نے اس زمانہ میں سیبوتیم بھی کیا - جب لکھنے والا سب واقعات کے اوپر لکھنے بیٹھے گا نو ولا يه ضرور ديكهے كا كه كسى شخه هوں 170 RS -4.

نے کیا کیا اور جو کھے اس نے کہا وہ کسی کے احصاظ سے فلط بھی ھو سکتا ہے ارر کسی کے لحاظ سے صحصیم بھی ھو سکتا هے - جب هم اس طرح کی باتیں سوچتے هیں تو خیال آتا هے کہ بیس برس پہلے پتہ نہیں کنی فاطیاں هم نے کی تهدی - هم جب هستوی لکھنے کے لئے کسی مورخ کو كهيلكے تو وہ گزشته تواريخ ميں همارے كامون مدن كنچه غلطهان نكاليكا أور أن کے بارے میں کمچھ لکویٹا ۔ جو کمچھ ولا لکهیکا ولا کنچه آدمیوں کو اچهی معاوم هونگی اور کچه آدمهوں کو بری معلوم هونگی -

میں آپ سے یہ درخواست کرنا چاهتی هول که اگر آپ واقعی هندوستان کی سچی هستری لکهانا جاهتے هیں تو اچھے آدمیوں کے سپرد اس کام کو کیجئے - اس چیز پر جو کریٹھسیزم ہو وہ مندوستان کے پوھے لکھے لوگ کریں - لیکن جس طحم سے پارلیمذھ کے ممبر آج کر رہے ھیں اس طرح سے نہ کیا جائے - میں اتفا ھی کہلے کے لئے کہوی ھوئی ھوں۔ شكوية -

† श्रीमती भ्रनीस किदवई (उत्तर प्रदेश): जनाब डिप्टी चेयरमैन साहब, इतनी देर मे इस रेजोल्यूशन पर बहस हो रही है। रेजोल्य्शन के मजमून का जहां तक ताल्ल्क है इससे तो किसी को इखतलाफ नही है। लेकिन जिस तरीके से यह बहस श्रूह हुई उससे

^{†[]} Hindi translation.

Appointment of a Committee for speedy completion

[श्रीमती ग्रनीस [कद4⁴]

ऐसा लगता है कि यह सारा रेजोल्यशन सिर्फ एक किताब के लिये दिया गया था भौर किताब का नजकरा हो रहा है। बदिकस्मती से मैने उस किताब को पढ़ा नहीं और मेरी ही तरह बहत में ऐसे लोग है कि जिनकी नजर से वह नही गजरी । लेकिन सवाल यह है कि एक राइटर जब कुछ लिखता है तो लिखते वक्त उसका दिमाग, उसकी कलम, उसका खयाल बिल्कुल श्राजाद होना चाहिए । डाक्टर ताराचन्द ने जो कुछ भी लिखा हो लेकिन सवाल यह है कि गवर्गमेट ने उसको लिखवाया है। हालाकि गवनंमेट की लिखाई हुई चीज पर मुझे ज्यादा भरोगा नही होता है क्योंकि हिस्ट्री बतलाती है कि जब गवर्नमेट ने कभी कोई चीज लिखवाई तो वह उस मयार के मताबिक कभी नहीं हुई है जैसा कि खद एक राइटर श्रपनी पसन्द के मृत।बिक लिखता तो होता। लेकिन मैं समझती ह कि ग्रगर डाक्टर तारा-चन्द पालियामेट के मेम्बर न होते. गवर्नमेट से उनका कोई ताल्लक न रहता, तो एक हिस्टीदा की हैसियत से इससे भी स्नागे जाते श्रीर इससे बहत बेहतर लिखते। फिर भी मेरा यह खयाल है कि इतना किटीसाइज करना पोलिटिकल तरीके से किसी राइटर के हक में मैं नहीं समझती ह कि किसी तरह से भी एक ग्रच्छी बात होगी । इसका नतीजा यह होगा कि हमारे जो राइटर है वह कभी भी मही बात लिखने की तरफ तवज्जह नहीं करेगे । स्राज इस रेजोल्युशन के जरिये जिस कमेटी का मुतालबा किया गया है कि वह कमेटी बनाई जाय, यह ठीक है कि वह कमेटी बनाई जाय लेकिन वह कमेटी कभी सही हालात लिखने की तरफ तवज्जह नही कर सकेगी क्योंकि उसे मालुम होगा कि जितने पार्लियामेटेरियन 훋 संब हमे तरह से किटीसाइज करेगे। वह कभी भी सही बात नही लिख सकेगी. न जानने की कोशिश करेगी । ऐसा जबरदस्त किटिसिज्म किसी राइटर का आज तक नहीं हुआ हैं जैसा कि हम अपने ही मेम्बर का कर रहे हैं । जो चीज इसमें काबिले ऐतराज थी, जो भाई ठीक तरह में यह समझते हैं कि इसमें कोई चीज काबिले ऐतबार नहीं है, इसके बारे में वह कह सकते थे कि वह चीज अच्छी नहीं है। वह पहले तहरीर या अखबारात में इसकों किटीसाइज करते, मीटिग्स करते । जो हिस्टोरियन्स—तारीखदा—हैं और अदीब लोग है उनके फक्शन में इसकों किटीसाइज करते, बजाय इसके कि वह पालियामेट में इस तरह में पेश की जा रही है।

Movement

जिस बक्त मैंने इस रेजोल्यशन को देखा तो मुझे ख्शी हुई कि यह एक बहुत अच्छी बात होने जा रही है। इसमे हमारे बहुत बड़े-बड़े काबिल लोग बैठ कर हिन्दुस्तान की हिस्ट्री लिखेगे और वह तमाम गलतिया जो पिछले जमाने में हुई---अग्रेजो ने बाज चीजे अपमे फायदे के लिये लिखी---उन सब को यह कमेटी दूरस्त कर देगी । लेकिन जो तरीका हमने शुरू किया है उससे में समझती ह कि हमारे मल्क की हिस्टी कभी भी सही माइनों में हम लोगों के मामने नहीं आ संकेगी। जो लिखने वाला होता है वह यह नही देखता कि किस काम के मतल्लिक लोगो की क्या राय है। फीडम मुवमेट मे बडी-बडी गलतिया भी हुई ग्रीर बड़े बड़े काम भी हुए। ऐसे लोग भी थे जिन्होंने अपनी जाने कूर्बान की है **ग्रौ**र ऐसे लोग भी थे जिन्होने उस जमाने मे सैबोटेज भी किया। जब लिखने वाला सब वाक्यात के ऊपर लिखने बैठेगा तो वह यह जरूर देखेगा कि किस शख्स ने क्या किया ग्रीर जो कुछ उसने किया वह किसी के लिहाज से गलत भी हो सकता है, और किसी के लिहाज से मही भी हो सकता है। जब हम इस तरह की बाते सोचते है तो स्थाख भाता है कि २० वर्ष पहले पता नही कितनी

of the History of the Indian Freedom Movement

गलितयों हमने की थीं। हम जब हिस्ट्री लिखने के लिये किसी मुग्रिरिख को कहेंगे तो वह गुजरता तवारीख में हमारे कामों में कुछ गलितयां निकालेगा और उनके बारे में कुछ लिखेगा। जो कुछ वह लिखेग। वह कुछ ग्रादिमियों को ग्रच्छी मालूम होंगी और कुछ ग्रादिमियों को बुरी मालूम होंगी।

completion

मैं श्रापसे यह दरस्वास्त करना चाहती हूं कि श्रगर श्राप वाकई हिन्दुस्तान की सच्ची हिस्ट्री लिखाना चाहते हैं तो श्रच्छे श्रादिमयों को चुन कर उनके सिपुर्द इस काम को कीजिये। इस चीज पर जो क्रिटिसिज्म हो वह हिन्दुस्तान के पढ़े-लिखे लोग करें। लेकिन जिस तरह से पालियामेंट के मेम्बर श्र ज कर रहे हैं उस तरह से न किया जाये। मैं इतना ही कहने के लिये खड़ी हुई हूं। शुक्रिया!

DR. TARA CHAND (Nominated): Sir, I have heard the debate now since about half past eleven. The Resolution which has been moved in this House has raised certain matters of importance. The most important matter is whether history should be written by an individual or by a group of individuals, a board or a committee. is true that histories have been written by individuals as well as histories have been written under the guidance of committees and boards. The histories that have been written by individuals are known to everybody. A large num-India have been ber of histories of written by individuals, histories of the Moghuls and others, and a history of later Moghuls have been written by Shri Jadunath Sarkar. Other writers have written histories of the Marathas or histories of Bengal, and so on. In Europe, there have been histories of the whole of Europe written by single individuals; histories of England have

been written by single individuals, and so on. At the same time everybody knows that committees and have also been entrusted with writing of history. Take the bridge Histories. Article History of Europe, Mediaeval History of Europe and Modern History of Europe. These histories have been compiled with a committee or a board in charge them. Sir. it is possible that a history may be written either by an individual or may be written with board or committee in charge of it.

Now we should really understand,

when a history is entrusted to a committee or board what that committee or board does, because if this House desires that the Government should appoint a committee or board, it should realise what it is recommending the Government to do. In the case of these histories, that is, Cambridge History of Modern Europe or Mediaeval Europe or Ancient Europe, there were boards of editors. The business of the Boards of editors was to lay down the limits and scope of the period within which that history had to be written, then to break that period up. divide it into chapters and say what the contents of these chapters should be. This was all the work that the board of editors or the committee of editors did. Then this committee or board selected well-known writers. experts on those periods, experts on their subjects, and entrusted the work of writing to these gentlemen. You will find, if you take up any of these histories, that all the chapters marked with the names of the writers those chapters. The board editors cannot, does not interfere, and it would be undignified for both the board of editors and writers of these chapters to interfere, in what the writer of a particular chapter has written. Therefore, the aim of trusting the writing of history to a board or committee is that the board or committee finds out the best writers

[Dr Tara Chand] and leaves the writing to particular individuals or particular authors, and does not interfere with their writing

completion

does not interfere with their writing No individuals, no writer of selfrespect will ever tolerate the interference of anybody else in what he written He is responsible what he writes (Interruption) far as histories written by individuals are concerned, they are responsible for them So far as histories written under such boards and committees are concerned, again, the individuals are responsible There are chapters, for instance, in the Modern History of Europe about which there are differences of opinion In fact within the Modern History of Europe there are chapters which conflict with one another where conclusions are different All those chapters are put together in the twelve volumes of Cambridge Modern History of Europe The same thing applies to all other histories which are written in such a manner in collaboration But the board of editors does not regard itself responsible for correcting what it may consider to be the faulty version of a particular event or interpretation of a particular movement That does not happen, and that should not happen, because, if that happens then you place take away the responsibility of the author and you place that responsibil ty upon a committee of persons It s hardly possible for any committee to agree on every interpretation of facts or movements that are going

I have heard here suggestions made that Members of various parties either in this House or outside this House should collect together and should sort of lay down the lines on which history should be written. I venture to suggest.

to be discussed in a particular history

An Hon. MEMBER Nobody has suggested that

DR TARA CHAND There was a suggestion from one particular direction and I am absolutely certain that this committee will never come to any agreement about any matter that is written in that book Therefore, a committee consisting of people of different parties, different views, different looking at things, if you put them together, will mean a complete confusion and no history at all

Another suggestion was made that there should be a board or committee on which there should be representatives of eminent historians and authors and a certain number of representatives of those who have taken part in the struggle for freedom again is entirely unpracticable. I do not say that those who have taken part in the struggle should have nothing to do with the writing of history They have been making history Among them there may be some who are as good writers of history as any profesional historian That is quite possible, and it would be very good if some such actors in the movement take upon themselves to write a history of the movement I would welcome such a thing as that But it must be remembered that in the first place history has got to be objective A person who participates in a struggle, by the fact that he has participated in the struggle, ordinarily—I would not say always—ordinarily will not be able to look at facts from a purely objective point of view I have some experience Many people have come to of that me during the process of my writing this history and some have urged upon me that so and so did such and such thing in the movement Other people have come and urged upon me that they were relations or friends of particular fighter Somebody has written "My father was in the forefront of the fight at such and such a place What are you going to do about him in this history of yours?" I say most earnestly that this attitude, this approach towards the writing of history is quite wrong

No proper history on be written in this way. After all, the first objective of history is truth. We are placing before the country the truth about the movements, the truth of what has happened, because I strongly believe that truth, however unpalatable it may be, is useful for the country. If people know the truth then it will be possible for the country to know what it should do in future. If they made mistakes

SHRI P. N. RAJABHOJ: Hindu tribal chiefs. Is it a truth?

DR. TARA CHAND: Sir, the point of view of a historian should be that he should be objective and he should be truthful.

SHRI P. N. RAJABHOJ: What is the meaning of it?

श्री **शीलभद्रयाजी**ः इसके बारे में जवाब दीजिये।

DR. TARA CHAND: I am not discussing this. Therefore, it is impossible. To my mind . . .

SHRI P. N. RAJABHOJ: What is the meaning of it?

SHRI SHEEL BHADRA YAJEE: He should say.

DR. TARA CHAND: You were asking people to be patient. You should be patient.

It is not possible, according to my judgement, to appoint a committee and make that committee responsible for the writing of history. That is the Resolution before us. The Resolution says that there should be a committee to write history. What is this committee going to do? If it is going to lay down the limits of the subject and divide the subject into chapters and find out historians to write those chapters, then I say that that thing is not

necessary for the writing of the history of the freedom movement.

Monement

SHRI DAHYABHAI V. PATEL: The wording is 'to assist'.

DR. TARA CHAND: How are they going to assist? That is the whole question. They will not write. But what assistance are they going to give? Are there two historians in this country who will agree upon the interpretation of all the facts and of all the movements that have taken place in connection with the rise of the freedom movement in our land? There many people who look at the history of the Congress from 1885 to 1908 in one way. There are other people who look upon this history in a different manner. There are some other people who look upon the history before 1885 as leading up to 1885. There are still some others who start only from 1885 and neglect everything that has happened before 1885. There are all kinds of views, all kinds of attitudes of mind in these matters and it is my feeling that it is wholly impossible to find a committee which will assist the writer in coming to what people consider to be correct. If a historian cannot find out the correct facts by himself, the assistance of those people will not make him find out these correct facts. It is the historian's business to find out the correct facts and come to a reasonable interpretation of facts. There is no history in the world which has been written, which has not been criticised or which has not been found faltering. If you start with the father of the European history, the Greek historian Herodotus, down to the present day, there is no history which has been written about which hundreds of criticisms have not been made and I challenge any committee to produce a history which will be free from criticism, which will be free from faultfinding. That is not possible. (Interruption.) I do not say that I have written a history which will remain for ever; after ten years my history may

2251 Appointment of a Committee for speedy completion

[RAJYA SABHA] of the History of the Indian Freedom Movement

[Dr. Tara Chand.]

be superseded. I will welcome it. The history of the freedom movement will be written not once, twice, but one hundred times. Every generation will go on writing the history of the freedom movement and that generation will look upon the history of the freedom movement from its own point of view. Take the history of England. There are hundreds of histories on England, starting from the 17th century till the 20th century. Hundreds and hundreds of histories of England have been written and they will continue to be written. Let us come to the history of the Roman Empire. Since the 18th century many histories of the Roman Empire have been written. How many more histories will be written on Rome, we do not know. So, I am not vain enough to believe that the history that I am writing is the last word on the subject. (Interruption.)

So far as the principal aspect of the Resolution that is before us is concerned, in my opinion, however plausible it may appear, it is wholly unpracticable. Now, why has this Resolution come up here? It is because some people have found fault with certain things that have been stated in that people some have history and fault with it because found certain things have not been stated there. Let me explain one little This first volume of the history of the freedom movement has only two objects in view. One is to describe, discuss, analyse and understand why India lost independence. That was problem No. 1 in my mind. I wanted to understand it for myself, and wanted to explain to those who read this history, why our country lost independence. And it is a problem of great importance and of great complexity. It is a knotty problem. Every Indian, is proud of the fact that Indian culture and civilization in the 17th century was perhaps higher than the culture and civilization of any other

part of the world. We are proud of that fact. We also say that India was so rich and powerful in the 17th century that European countries looked at it with eyes of greed. They came here to carry on trade with India because they felt that they could take much wealth out of India. Now, what happened to this highly cultured and wealthy country in the 18th century? There were a handful of Europeans living six thousand miles away. They arrived on the shores of this country, and they built their own factories and so on and so forth and then in the middle of the 18th century, they began to conquer this country. Within about fifty years, their sway spread over this country. Why did this phenomenon occur in the history of this country? I wanted to find out the reasons; I wanted to analyse this matter. And, therefore, one part of the first volume is devoted only to discover the reasons for the loss of independence by this country. The other part deals with what flows as a result of the conquest of this country by the Britishers. These are the only two main subjects that are treated of in the first volume,

The second volume which I hope to bring out in about a year's will deal with the Indian reaction to the British occupation of this country, how India reacted. And when I say Indian reaction, I mean that which comes very spontaneously out of India, not that under which India has been forced, not the imposition of the British—the destruction of the Indian industry, the destruction of the village life of India. That is one type of thing which I have treated of in the first volume. But what the Indian people did when the destruction took place. how they reacted towards it, and what movements went on in this country as a result of that, these will be the subject of the second volume. This second volume comes up to 1906. I will deal with what my friends have suggested. I am aware of their sugges-

tions. I have already done two chapters on the Sanvasi Revolution Bengal, the Polygar movement in Madras and other revolutions Guiarat, Maharashtra and so on. All these things are bound to come. But these things could not go into the first volume because I was not dealing with them there. And then we come to 1857 which some call the war of Indian independence, and some call the mutiny. And I personally agree with those who call it the war of Indian independence. I have called it the war of Indian independence. I have reasons why I call it the war independence. And then **of I**ndian I have dealt with, as I understand the history of my country. how before 1857 the British played a destructive part in this country, destructive in the sense that they destoryed the economy of this country, they destroyed the social system of this country and they, if not destroyed, at any rate gave a great blow to the culture of this country. Then from 1857 onwards we see how India gradually began to awake and how by 1885 it had established an organised society in order to win its own rights, and how from 1885 to 1906 this movement of which Congress is one-I agree that it is only one of the expressions of the desire of India to win independence—how this organised movement from 1885 to 1906 functioned and how there were other factors, how there were other societies, how other people were reacting against it, and what happened up to 1906. And then in the third volume, from 1906 to 1947, the whole thing ripens into the attainment of freedom.

Now, that was the manner in which I looked upon the history of the freedom movement which, I thought, began with the loss of independence and ended with the gaining of freedom. Now some people say, "Why have you stated unpalatable facts about the India of the eighteenth century?" I think that we should face these un-

palatable facts that happened in India to learn a lesson. I am more ashamed of these facts than anybody else I am ashamed that our people were doing things of which we should feel sorry, I feel ashamed that in Bengal they sold away into the of Clive and other people. I feel ashamed of it, not because they were Bengalis but because they were Indians. I feel that in the eighteenth century some of the Marathas were acting so badly, and I feel that it must be brought out that our countrymen behaved in a wretched manner in certain situations of life in the eighteenth century. And unless we take a lesson from the mistakes that our forefathers had made, we will never learn to act properly in future. As a matter of fact, even today we find some of those tendencies present in our midst, and we are constantly fighting against communalism fighting against castism, fighting against provincialism and this ism and that ism. Many of the isms were in existence in the eighteenth century, and if it is stated that these isms in the eighteenth century and the result of the existence of these isms was that we lost our independence, I think I am rendering a great service to my country in bringing this out.

of the History of

the Indian Freedom

Movement

Mr. Vice-Chairman, I do not think I need say very much more about this book, but I will strongly urge upon the Government not to accept this Resolution.

Shri HUMAYUN KABIR: Mr. Vice-Chairman, Sir, I have listened with great interest to a debate which has ranged over almost the whole range of Indian history, and I congratulate my friend Mr. Dahyabhai Patel not for bringing the Resolution so much as for his good luck that out of the various people who tabled this Resolution it should have been his good fortune to have been selected.

SHRI DAHYABHAI V. PATEL: The others made room for me at my instance.

۷

[RAJYA SABHA] of the History of the Indian Freedom Movement

SHRI HUMAYUN KABIR: In any case I congratulate him that he gave us an occasion for discussing a matter which should be discussed in House. I am not one of those who is afraid of discussion, and I think truth must be faced. That is the first lesson of history, and truth must be not only over long ranges of period; truth must be faced here and now also.

My hon, friend had one reference to me and he said that he saw my character in a letter which I wrote to him, but from the description which he gave to this House I am not ashamed of what I wrote to him. He said I sent him a polite reply. know if it is a crime to write to anyone in polite terms, and I thought that courtesy or politeness was an offence. Then he referred to the manuscript which was published under the title "India wins freedom"-Maulana Azad's book-and asked whether the Maulana had signed the book on every page or anywhere in book. I told him that he had not signed it. I thought again that to state a truth was not a fault. He had not signed the book and I said that to my hon, friend, and if he regards my expressing truth as such as my character, then I accept the compliment, and I hope I shall always be able to live up to that certificate he has given, that I speak the truth and speak it with politeness and courtesy.

Now, Sir, I am coming to the subject-matter of the discussion. One hon, friend after another has pointed out that in a way the Resolution itself is completely misconceived. More than one speaker has said that a committee as such cannot write a history. To that my hon. friend's own reply was, "to assist". But to that some very pertinent observations were made by my hon, friend who spoke last. What exactly does "assistance" mean? Does "assistance" mean guid-

Does "assistance" mean proance? viding facts? Does "assistance" mean trying to indicate the policy which the historian should follow? Now. so far as the supply of information is concerned, the Board which had been appointed earlier collected a good deal of material. Then the National Archives also cellected a good deal material. There is a lot of published, material already available in country and outside. Every attempt will be made to collect as much material as possible. And then again my Dr. friend Tara requested the assistance of some historians to help him in particular chapters of the book. And a number scholars, distinguished in their own fields-even though they are not so eminent or so old as my honourable friend-these younger scholars, they are collecting the material for economic history, for certain political and constitutional aspects and for certainaspects, and placing, materials at his disposal, so that he is assisted. Therefore, Sir, the first suggestion that a new committee should be appointed, again does not hold ground at all.

There was a Board of Editors, and that Board of Editors rendered distinguished service, as I have also pointed out in my foreword. But then that Board could not agree many points; there were different points of view. There were many historians, and when an attempt was made in that Board to prepare a draft, there could not be agreement about that draft which had been prepared by one of the members of the Board.

A number of names have been mentioned and references have been made to the distinguished Indian historian Dr. Ramesh Majumdar. If his name had not been mentioned I would not have brought him in, but his name has been mentioned and since he has been writing on this topic in a number of papers, not always of a very high historial standard, I have to refer to him. I did not know that some of the papers which were mentioned here today have been acknowledged either in this country or in any other part of the world as standard historical journals to which historians send the of their research. One particular paper which my hon. friend Mr. Dahyabhai Patel referred to again and again and quoted, whatever else it may be, certainly is not a historical journal, and I do not think that the editor of that paper would claim it to be a historical journal.

completion

Well, Dr. Majumdar prepared draft, but that draft was found unsatisfactory by equally eminent historians. In fact, when that draft was presented to the Board, not to Government—that draft was presented to the Government-when the Board was considering that draft, one, eminent historian, Mr. S. N. Sen, who in his own field is certainly as eminent as Dr. Majumdar, said that he had gone through the draft carefully and his impression was that the chapters had not been written in chronological sequence—with the result that repetitions could be found -and that they would have to be redrafted. Another eminent historian, Dr. Potdar, also said that the draft was to be wholly rewritten on Another basis of fresh material. historian present there asked whether it had been written by one man at all, he doubted very much that the entire draft had been prepared by Dr. Majumdar, and Dr. Majumdar admitted that it was not prepared entirely by him.

SHRI J. C. CHATTERJI: Is the draft open to the public?

HUMAYUN KABIR: All these facts will be available. I think Dr. Majumdar is an eminent historian and if my hon, friend will ask Dr. Majumdar, he will bear out that these

things happened in the Board's meeting.

Shri J. C. CHATTERJI: I wanted to know whether that draft is in the National Archives and whether it is open to the scholars for their examination.

SHRI HUMAYUN KABIR: That question I shall come to when I deal' with the speech of my hon, friend: I have certain observations to make on that as well. But I am only mentioning these things to show that Majumdar did prepare a draft and later he also published a book basing it partly on the material to which he had access when he was acting as the director or editor or secretary, whatever he was called by, of that Board. Dr. Majumdar's book also has been open to criticism. That also has not been universally accepted. If some people criticised Dr. Tara Chand's book, other people criticised Majumdar's book with equal vehemence and no two historians in those matters agreed completely. fore....

SHRI P. N. RAJABHOJ: What about the reference to Shivaji . . .

SHRI HUMAYUN KABIR: My hon. friend should hold his soul in patience for a little while. He gives a lecture to every one in this House to remain patient. If he will exercise that quality for himself, it will be good for himself.

SHRI P. N. RAJABHOJ: I want to have an explanation from him regarding reference to Shivaji.

SHRI HUMAYUN KABIR: Sir, interruptions are to be permitted like that, it will be very difficult to reply.

Then, Sir, I come to one other general issue before I take up a detailed discussion, a general issue which again before was placed again and this House. Two questions are connected with that. First of all, is this

Movement

[RAJYA SABHA]

2259 Committee for speedy completion

[Shri Humayun Kabir.] history of the an official freedom movement? I would respectfully submit to you, Sir, that this is not an official history in the sense in which the term official history is used. It is not a document issue on behalf of the Government. It is a book written by an individual author. that the Government has given assistance to that individual author placing material at his disposal, providing him with assistance, but the Government also gave grants to large number of scholars in different parts of the country and such books are published. It is not also always true that simply because a book happens to be published by a department of Government, in this case the Publication Division, immediately all the views expressed in that book should be attributed to Government. Publications Division brings out large number of books. Very recently it has undertaken a series called "The Makers of Modern India", and in that "The Makers of series, Modern India", there will be biographies of almost all the important national leaders of this country.

SHRI BHUPESH GUPTA: Whom the Government like.

SHRI HUMAYUN KABIR: even of some whom the Government do not like provided they have a contribution to make, and if my honourable friend makes any contribution, I can assure him that he will be in that series, whatever his political views may be.

Sir, in this particular series, the authors are taken from all of opinion. They have their particular opinions and Government do not, for a moment, wish to inter-This is a country, Sir, in which opinion is never dictated from above. I shall come to my honourable friend, who interrupted just now, when I deal with his speech. I know his views and I do not think he will like

some of the things which I have to say, even though I shall not use the language which he is accustomed to Nevertheless, in this country opinion is free, and I would only place before this House one challenge.

A number of books have been sponsored by the Government have been brought out with Government assistance. I would challenge any one of the authors of those different books to say whether at any time Government has given any indication whatever that they would like the material to be treated in a particular way. In every case, once we have selected the author-you may say that that itself is in a sense a choice—but once the author has been selected, the author has been given complete freedom. hope, Sir, that this House will agree with me that in our country, whatever may be the practice essewhere, once the author has been selected, that author must be given complete freedom of looking for his material, selecting what material he likes.

DR. TARA CHAND: In my case it. is absolutely correct.

SHRI HUMAYUN KABIR: As I said, it is an open challenge to anybody whom the Government given assistance to prove whether Government at any time interfered with him. I hope I shall have pleasure some time of commissioning my honourable friend, Shri Gupta, to write a book and I can give him this open assurance that once he is relected for a book, he will have the freedom to treat the material as he likes, to give any interpretation he likes.

SHRI BHUPESH GUPTA: Ι tell you that you will never run that

SHRI HUMAYUN KABIR: He may not have the courage, I know. Government will have the courage if the situation arises. . .

SHRI BHUPESH GUPTA: I wel-

Shri HUMAYUN KABIR: And I quite agree that he will be very uncomfortable if he is ever placed in that situation, because I have sufficient faith in his intellectual honesty. If he is once given a commission like that, and if he is asked to deal with that matter, he will try to deal with it in his own way as honestly as he can,....

SHRI BHUPESH GUPTA: Namas-

SHRI HUMAYUN KABIR: Because he does not like to face that situation, he is declining m_V offer.

SHRI BHUPESH GUPTA: Have I declined that offer, Sir? If he asks me to work on that Board, I shall....

SHRI HUMAYUN KABIR: I shall come to that in a moment.

Shri BHUPESH GUPTA: I want to know whether an offer is coming, because he gave the impression as if he is making an offer. I challenge that if an offer is made, well, from our party I will produce even better historians, good historians, if J am not good.....

SHRI AKBAR ALI KHAN: You need not say "party".

SHRI BHUPESH GUPTA: I have no objection. I am not a historian.

Shri HUMAYUN KABIR: My honourable friend has given away his case. I said I would be willing in certain circumstances for certain topics for which he may have special competence to commission him to write a book, but he obviously has no confidence in his own self; therefore he immediately runs to his party and tries to find out from the party what will be their dictation.

Shri BHUPESH GUPTA: No dictation, Sir. I would not ask a medical man to write a history. Quite clear. If you want me, if you have a liking for me, by all means have it. I could not deny.

Movement

SHRI HUMAYUN KABIR: I shall consider that.

Coming back to the particular issue, once Government have selected an author, they do not interfere with that author.

The second question is: Are these sort of things to be written by a group or by an individual? As Dr. Tara Chand has pointed out, in the books are always written by individuals. Even if the effort is collective. different chapters are written different individuals. Sometimes there is collaboration. Two or three people may write a chapter, but in such cases also-I am speaking from experience -one person writes and the revises it, but ultimately it is the responsibility of the man under whose name the chapter goes. At the moment we are engaged in the preparation of the history of India in the gazeteer series and, there each chapter will be written by a different person, and ultimately it is that person who will be responsible for what is there that chapter. It cannot be written by a committee. A book cannot be written by a board because there will be difference of opinion at every stage.

Now, I come to my hon, friend, Mr. Bhupesh Gupta. He wanted to be on that Board. Supposing he were there on the Board of Historians. History, as Dr. Tara Chand has said, is a matter where there is always difference of opinion. With perfect honesty of approach, there is still room for difference. I will give two examples from fairly recent and contemporary history. My hon, friend will remember that from the period of 1939-40 till the period of 1944-45, the party to which he belongs, went about in

[Shri Humayun Kabir.]

this country defending the demands for Pakistan under the name of selfdetermination I do not their bona fides. Perhaps. honestly believed it. I hope that they sincerely believed it. But if they did, here is an issue where I do not think many Indians will agree with them. The vast majority of Indians will say that their party—to put it midly and objectively and in a dispassionate manner-was grievously mistaken, was mistaken in a which is almost colossal in its ineptitude and in its ignorance of facts of history.

(Interruption by Shri Bhupesh Gupta)

Take another case. I was very surprised to find that my hon. friend today spoke of the I.N.A., the Indian National Army. I would like hon, friend again to look up the references and the files of his own official journal. Again I am not questioning his bona fides. I know some of his colleagues. I had discussion with them at that time also. My hon. friend-I do not know if he remembers-the first time I came to know him, we travelled a long time together, the whole day. We going to attend a conference. not know my hon, friend's political We argued the whole He tried to convince me and I tried to convince him. I thought I had convinced him because in the end, in the evening, he said that he agreed largely with many of the things that said. But when we arrived at Chittagong for the District Conference . . .

SHRI BHUPESH GUPTA: Me? Who is that? I do not remember to have ever travelled with him.

Shri HUMAYUN KABIR: I am sorry. It was Mr. Basu, one of your friends. (Interruption by Shri Bhupesh Gupta). I am giving it as an example. Forget the individual.

There when we arrived, I found that he had resiled and gone back to his own position. About the People's War during the period 1942 to 1946, I give my friend full credit for his sincerity. He has often suffered for his conviction also. I am prepared to believe that he honestly believed, he sincerely believed that co-operation with the British during the years 1942 to 1945 was the best way of defending the cause of Indian freedom.

SHRI BHUPESH GUPTA: We never believed it.

SHRI HUMAYUN KABIR: did not believe; I am very glad to hear it but at any rate if he will see the files of his party during that period, the official resolutions and the official policies, I do not think he can deny that his party's official policy at that time was that it was only in this way and this way alone that Indian freedom could be achieved and some of the terms and epithets which it used at that time about the late Chandra Bose, about all our national Congress leaders those languages, those words....

(Interruptions)

Shri Bhupesh Gupta: May I point out this? There was a discussion here on a Resolution and he is taking the opportunity to attack the Communist Party. I only inform him that all these things he had said when he contested Jyoti Basu in the elections and got defeated in 1946 and came here. That is enough.

Shri HUMAYUN KABIR: That again gives the hon. friend's attitude away. I am not one of those who believe that simply because in a small group of close votes, eight people more voted for a particular person or eight persons voted less for another person...

SHRI BHUPESH GUPTA: You said all these things.

completion

Shri HUMAYUN KABIR: The point is that this is an illustration of how differences will arises at every stage.

SHRI BHUPESH GUPTA: Maybe.

Shri HUMAYUN KABIR: The committee of editors which my hon. friend wants—I am sure Mr. Patel will not want a committee like that or a committee in which immediately there will be a basic difference as to what is history, what is Indian Freedom Movement . . .

SHRI BHUPESH GUPTA: Maulana Azad in his book has stated that he had differed with Sardar Patel. I can understand it. He criticised Sardar Patel

SHRI HUMAYUN KABIR: I am coming in a moment . . .

(Interruptions)

SHRI BHUPESH GUPTA: Why are you coming to us? You accepted partition and actually made the partition.

(Interruptions)

Shri HUMAYUN KABIR: Because as I have said, I am pointing out some of the difficulties of the kind of board which you have in view.

[Mr. Deputy Chairman in the Chair.]

I have said from the very beginning that so far as my honourable friend is concerned, I am prepared to concede that he believes in all these with sincerity, but, in my opinion, he is completely misguided, with complete lack of historical knowledge, with complete misunderstanding of the forces which mould the fate of nations but with complete sincerity he pursued a particular line and is still pursuing the particular line, knowing

that this is against the very forces which are shaping the destinies of the world today. Now, I do not know if my friends who are here would want a committee of that type, a committee of historians expressing every point of view.

Movement

I was, for once, happy when I heard my friend Mr. Gupta today. often I disagree with him but with what he said today, I very largely agreed when he said that truth and truth alone must be followed. I was very happy when he said that history could not be partisan and should not be written from a partisan point of view. I will quote his words. I was so impressed at that time that immediately wrote it down. This is what he said, "It should be completely non-partisan". Of course, he also said, where also I agree with him, that many elements contributed to Indian freedom not only political elements. Some of my hon, friends forgot the other elements—the intellectual elements, the elements worked for social reforms, the elements which worked for religious reforms, the elements which worked for the emancipation of peasants and workers, the elements which worked for women and for their better rights.

Everyone of them contributed, and from that point of view, I think Mr. Patel and also my honourable friend from this side—I forget exactly who it was-were a little unfair when they said that Dr. Tara Chand was also a freedom fighter. I would submit that if we take this broad conception of freedom, those who stood for truth, those who stood for the dignity of the Indian people, those who tried to advance the cause of the people through their scholarship, those who tried to raise their dignity by contribution in the field of knowledge, they were as much freedom fighters as those who took part in politics. From that point of view, I think it would not be fair to say that because a particular honourable [Shri Humayun Kabir.]

completion

gentleman or honourable Member did take part actively in politics, therefore, he is not a freedom fighter. That is why I said that I was happy when my friend Shri Gupta said that he wanted a non-partisan approach, that he wanted a full recognition of of everyone but the contributions then, I found, as is often the case and which makes it such a delight to hear him, because he sometimes jumps from paradox to paradox, with the lightness which one often associates with beings of another order and paradoxically, after saying that history should non-partisan, after saying that contribution of everyone should accepted, he immediately went on to say that bourgeois historians were all wrong. After all bourgeois also has a place in history . . .

Shri BHUPESH GUPTA: A bourgeois historian cannot write an objective history. He can write his point of view.

MR. DEPUTY CHAIRMAN: Order order.

Shri HUMAYUN KABIR: They have their point of view and it also should have a place in history, according to my honourable friend. every point of view is to be recognised, if history is to be understood, if you have understood all the different forces which operate in history, bourgeois also should be there. This Marxism.... (Interruptions). I ask him to read Marx again. I am not sure whether he read Karl Marx. Perhaps, he has read the interpretation of Karl Marx. Whether he has taken the trouble of reading the entire volume of "Das Capital", the 600 700 or 800 pages, from beginning end, I do not know.

Shri Bhupesh Gupta: Here is a personal question. For your information, it is not one volume. There are three volumes and I have read them twice or thrice . . .

MR. DEPUTY CHAIRMAN: He is not yielding. Order, order.

SHRI HUMAYUN KABIR: I am very happy to hear it because it happens to be one of my texts....

SHRI BHUPESH GUPTA: But two volumes you forgot....

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order, you should not stand when he is speaking....

SHRI BHUPESH GUPTA: I will get up.

SHRI HUMAYUN KABIR: If he will read his Marx again.....

An Hon. MEMBER: If he answers these questions, it is not parliamentary....

(Interruptions)

MR. DEPUTY CHAIRMAN: He is not yielding.

SHRI BHUPESH GUPTA: I know....

(Interruption).

SHRI HUMAYUN KABIR: I have not used a single expression which is unparliamentary. If my hon, friend can point out a single expression which is unparliamentary I will take it back. I would request you to.....

Shri BHUPESH GUPTA: On a point of order. I find that always you give ruling in regard to myself. Do it by all means; but he said that I had accused him of using an unparliamentary expression, when did I say it? You should have said that Bhupesh Gupta had never said it.

MR. DEPUTY CHAIRMAN: I said that it is not parliamentary etiquette when an hon. Member is speaking.

SHRI BHUPESH GUPTA: That I understand.

MR. DEPUTY CHAIRMAN: He did not make any reference to you at all.

SHRI BHUPESH GUPTA: But then when he said—I know you will say this....

(Interruptions)

Mr. DEPUTY CHAIRMAN: He never said it.

SHRI BHUPESH GUPTA: He said it, you did not hear it.

Mr. DEPUTY CHAIRMAN: Order, order. I have heard. I do not think he has said it

SHRI BHUPESH GUPTA: He has said it. Did he not say that I have accused him of using unparliamentary words?

Mr. DEPUTY CHAIRMAN: He did not say that.

Shri HUMAYUN KABIR: I am afraid my honourable friend was not probably attending properly. What I said was that if I have used a single unparliamentary expression—and I did not refer to my honourable friend and I referred to myself . . .

MR. DEPUTY CHAIRMAN: He referred to his speech.

Shri HUMAYUN KABIR: ... if I have used a single unparliamentary expression, I shall withdraw it.

SHRI BHUPESH GUPTA: Nobody accused you.

SHRI HUMAYUN KABIR: I would request my honourable friend to read his Karl Marx.once again.

Shri BHUPESH GUPTA: Is that parliamentary etiquette to look at me? I know the game very well. I am old

at this game. Ask him to look at you, according to parliamentary etiquette...

Movement

the Indian Freedom

of the History of

(Interruptions)

SHRI HUMAYUN KABIR: I look at you always.

MR. DEPUTY CHAIRMAN: You should not be so touchy, Mr. Gupta.

SHRI BHUPESH GUPTA: When you are there why should he look at me? He should look at you.

Shri HUMAYUN KABIR: I am reminded of an English proverb that even a cat can look at the Queen. I hope I am not a cat.

Mr. DEPUTY CHAIRMAN: He is not a Queen either.

SHRI HUMAYUN KABIR: I am sure he is not a Queen but in any case.....

SHRI BHUPESH GUPTA: But you are approaching, the Queen by occupying the throne.

(Interruptions)

Shri SATYACHARAN (Uttar. Pradesh): Sir, when there are accusations and counter-accusations, probably the trend of thought may be lost in this heat. So, we would like to listen to the hon. Minister about all the arguments placed before this forum.

MR. DEPUTY CHAIRMAN: We have to take up another business at five.

SHRI HUMAYUN KABIR: Sir . . .

DR. R. B. GOUR: The agendapapers say that at five, Shri Kabir's other Bill is to come. The debate must conclude and at five we must close.

MR. DEPUTY CHAIRMAN: We have to close at five.

Shri HUMAYUN KABIR: I shall close at five. I said that even if we accept Marx I am not a Marxist by any means but I have been a student of Marx but I reject many of the positions of Marx unconditionally and have always said that here was a man who did not understand Hegel properly and who said that he would put Hegel on his feet but actually made it even more topsy-turvy than Hegal left it but that is neither here nor there.

Mr. DEPUTY CHAIRMAN: It is five. We have to take up other business.

5 P.M.

PAPER LAID ON THE TABLE

MINISTRY OF COMMERCE AND INDUSTRY
RESOLUTION ON THE REPORT OF THE
WORKING GROUP RE, HANDLOOM INDUSTRY

THE DEPUTY MINISTER SCIENTIFIC RESEARCH AND CUL-TURAL **AFFAIRS** (Dr. Mono MOHAN DAS): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of the Ministry of Commerce and Industry Resolution No. 4(15) Tex (c)/60, dated the May, 1961, on the report of Working Group appointed to go into the working of the handloom industry. [Placed in Library. See LT-2971/61].

THE SALAR JUNG MUSEUM BILL, 1960

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): Sir, I beg to move:

"That the following amendments made by the Lok Sabha in the Salar Jung Museum Bill, 1960, be taken into consideration, namely:—

Enacting Formula

(1) That at page 1, line 1, for the words 'Eleventh Year' the words 'Twelfth Year' be substituted.

Clause 1

(2) That at page 1, line 5, for the figure '1960' the figure '1961' be substituted."

The question was proposed.

SHRI BHUPESH GUPTA Bengal): Sir, I want to say one word now. You moy ask why I have got up now. Of course, what Prof. Kabir has brought forward is a necessary thing and we will support the motion. But this is the last day of the present Session and the next one will be separate Session. I wish to bring to your notice a very simple fact. Yesterday, when we were discussing the Bill dealing with the legal practitioners, some of us suggested that since the time was short, we might take it up either before 11 o'clock on the next day, that is to say, on Friday or sometime during the course of the I think you were not then in the Chair, but that suggestion was not accepted because today was a nonofficial day and therefore, official business should not be imported into _ a non-official day.

DR. R B. GOUR (Andhra Pradesh): It is after five now.

Shri Bhupesh Gupta: That is quite clear and I was waiting here, for we have to adopt this motion. Now, official business has been taken up on a non-official day, of course, after 5 o'clock, and I have no objection. But similarly we could have taken up the other work also either before the non-official work started at